

CONFONET

USER MANUAL **[OCMS – ONLINE CASE MONITORING SYSTEM]**

[2014]

Table of Contents

Introduction	4
Audience	4
Purpose	4
Contact	5
Types of the cases filed in the application-.....	5
Product features	6
Login.....	6
Set application parameters.....	7
Add members.....	7
Add notices	8
Case Filing	9
Scrutiny and case filing	9
Case Filing -	16
Acknowledgement	18
Check next / previous case number:.....	19
Dealing Assistant.....	19
Case Details.....	20
Issue notice	21
Cause list	23
Pending cases.....	23
Add Documents.....	24
Add more complainants.....	25
Add more respondents	26
Modify additional respondent	27
Bunch case add	27
Bunch cases remove	30
Modify IPO/DD.....	30
Add CompResp to EA from CC	31
Case diary.....	33
Court Room.....	33

Cause list	33
Court hearing in court room	34
Court hearing modification	36
Daily order entry (after court hearing)	38
Cause Title / Judgment Entry	39
Daily order entry for approval	41
Restore cases	41
Daily Report.....	44
Query New	44
Member	46
Record Room.....	46
Pending cases:.....	46
Modify Record Room	48
Report	49
Case dealt in state forum	49
Disposed cases summary (Date of Hearing)	50
Disposed cases summary (Date of filing)	50
Disposed pending reports.....	51
Category wise pending cases	52
Pending cases.....	53
Category wise cases dealt in district forum	54
EA type report.....	55
CAV Report.....	56
IPO / DD report	57
Stage wise pending reports.....	58
Judgment Reserved.....	59
Case disposed and pending yearly	60
MIS Reports.....	61
Query	63
Case History	63
A-Diary	64

Daily Order Print	65
Cause Title /Judgment Print.....	66
No of days to dispose off a case	67
User Entry Records.....	68
Notice Issued Summary	68
Documents Added Summary	69
Case Summary.....	70
Find deleted cases.....	70
Bunch case report	71
Filed by consumer /advocate report	72
Cases Summary details	72
Administrator	73
Set application parameters.....	74
Change password.....	74
Add User.....	75
Assign module.....	76
Add Members	77
Update president / member status	79
Shift / adjourn cases to new date	79
Add notices	80
Edit notice	81
Update case sequence number	82
Format heading Address.....	83
Delete cases	86

Introduction:-

The Consumer Protection Act, 1986 is one of the benevolent social legislation intended to protect the large body of consumers from exploitation. It has become the vehicle for enabling people to secure speedy and in-expensive Redressal of their grievances. To provide cheap, speedy and simple redressal to consumer disputes, quasi-judicial machinery is set up at each District, State and National levels called District Forums, State Consumer Disputes Redressal Commission and National Consumer Disputes Redressal Commission respectively. At present, there are around 625 District Consumer Forums, 36 State Commissions with apex body as National Consumer Disputes Redressal Commission (NCDRC) having its office at Upphokta Nyay Bhawan, 'F' Block, GPO Complex, INA, New Delhi-110023. The details of addresses of consumer forums are available at <http://ncdrc.nic.in>.

To improve operational efficiency, coordination, accessibility and speed in judicial administration that shall lead to improvement in time bound justice to the consumers, the Department of Consumer Affairs, Government of India has launched a scheme for "Computerization and Computer Networking of Consumer fora in the country" called CONFONET through NIC.

To set up Information Communication Technology (ICT) infrastructure at Consumer Redressal fora and provide IT solutions in order to achieve E-governance, transparency and efficiency at all the levels of consumer disputes redressal fora. The project is being implemented to achieve the following objectives:

- a) Transparency among the courts, court system and consumer.
- b) To facilitate Reporting and Monitoring.
- c) Meeting the targets in a more efficient manner.
- d) Time efficient Record search through various queries in the application software.

Audience

- Intended audience of the software is the entire staff of District Consumer Fora, State Consumer Disputes Redressal Commission and National Consumer Disputes Redressal Commission which is directly linked with such court cases.
- The software is further intended to be used by the judge/ member of the court where the cases will be heard.
- Advocates, consumers, bar councils.

Purpose

The current version of the software as well as that of user manual is 2.5. Purpose of the software product is as follows:

- To render speedy justice to the consumers with better legal output to bring about transparency and uniformity in the judicial system.

- To reduce the workload of the staff of the consumer fora considerably.
- To enhance efficiency and result in expeditious disposal of pending cases.
- To process voluminous data with increased speed without losing accuracy thus resulting in greater litigant satisfaction.

Contact

- The contact details of NIC Officers are available at the Confonet web portal <http://confonet.nic.in>. The Consumer forum staff, if face any technical problem, may contact at below mentioned officers at NIC Hqrs. New Delhi.
 - Confonet Support Team at 011-24367337
 - Mr. V. Kumara Jegan, Systems Analyst (Phone No. 24305251)
 - Ms. Lily Bisht, Sr. Systems Analyst (Phone No. 24305245)
 - Mr. Arvind Kumar Sharma, Technical Director (Phone No. 24305254)

In addition, to coordinate implementation of Confonet project, the NIC State Coordinator may be contacted, whose details are also available at <http://confonet.nic.in>.

Types of the cases filed in the application-

Consumer Case- cases are filed against where the value of the goods or services and compensation claimed within a period of two years from the date on which the cause of action has arisen.

Miscellaneous Application- the application is just like a document attached to any live case like CC, EA, and FA.

First Appeal - Appeal filed against a case for which the complainant is not satisfied by the decision of the court. It is done in a manner like DCF->SC->NCRDC within 30 days of order.

Execution Application- This type of case can be filed when judgment came and party is not implementing court judgment. Complainant, files this case against respondent who is not obeying court judgment.

Transfer Application- This type of application is filed in case, where user needs to transfer the cases. The execution of this application allows the consumer forum to transfer the case; from district forum to state commissions and state to NCDRC.

Revision Petition-A case which is pending before or has been decided by any State Commission can be filed within a period of ninety days from the date of receipt of the order.

Interlocutory Application- This type of case can be filed against live cases. It provides provisional decision given in an intermediate stage between commencement and termination of cause.

Caveat Cases-Filed as a document in state & DCF forum, for FA & RP cases. A case which has been listed in state commission, the appeal/ revision petition for that case number has to be entered.

Review Application-This type of case is filed to review the order. It should be filed within 30 days of justice.

Product features

Login

User simply needs to visit the link <http://ocms.nic.in/OnlineCMS>, in order to access the application. This action will redirect us to the thread as shown below.

The screenshot shows the login interface for the ConfoNet Case Monitoring System. At the top left is the State Emblem of India with the motto 'सत्यमेव जयते'. The main title 'ConfoNet Case Monitoring System' is displayed in a purple oval. Below this is a 'Login' section with a 'SELECT LOGIN TYPE' header. There are two radio buttons: 'State Commission' (selected) and 'District Forum'. Next to the 'State Commission' radio button is a dropdown menu labeled 'Select State'. Below the radio buttons are two input fields: 'Username' and 'Password'. A 'Login' button is located to the right of the password field. A green banner below the input fields contains the text 'Please enter your Password then click Login.' At the bottom of the page, there is a logo for 'NATIONAL INFORMATICS CENTRE NIC' with the tagline 'The IT Support Professionals'.

Callout boxes provide the following instructions:

- Select the state commission from the drop-down menu.
- Click to enter into your specific account.
- Enter the password to get authentication for login.
- Enter the username in the schema

➤ Check the “district forum” tab in case you wish to login from the district accounts, herein we will login from the state commission account, which is quite similar in manner as that of district forum.

In case you enter the invalid Login credentials, you will get an error message stating “Invalid login”.

Set application parameters

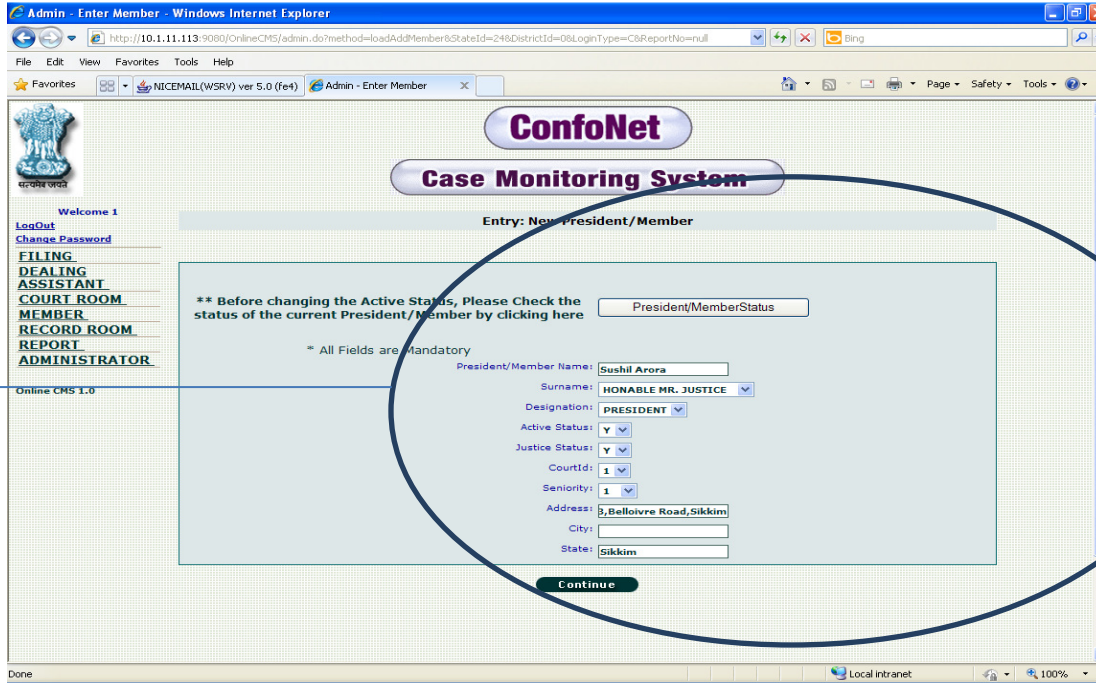
Remember when you are login from any specific state commissions for the very first time, you need to set the parameters. Contains the basic information related to that state commission. Here in after login we will get the thread as shown.

➤ Check “Old case” or “New case” format as per your requirement and then click continue.

After setting all the parameters click “log-out” and then click login again for further processing of the application.

Add members

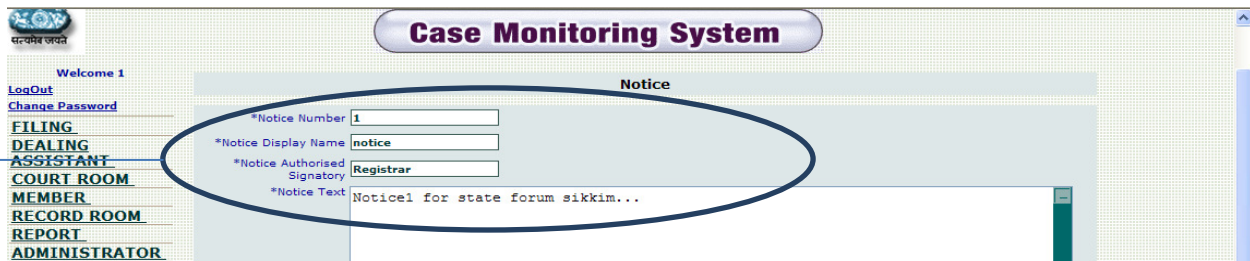
Click on the “Administrator” tab, at the left hand side of your dashboard menus; which will further expand to the “Add member” tab, simply click on this tab; which will then redirect us to the thread as shown below.



Enter all the credentials being asked by the application and then click “Continue”. This will then result in successful member addition into the application.

Add notices

Click on the “Administrator” tab, at the left hand side of your dashboard menus; which will further expand to the “Add notices” tab, simply click on this tab; which will then redirect us to the thread as shown below.



Enter all the information in the schemas provided, and click continue tab to update the desired notes on the application.

Successful login will lead us to the thread as shown below, which is generally comprises of following options

**District Forum**

Welcome: admin

State: Kerala

District: Alappuzha

[LogOut](#)[Change Password](#)

FILING
DEALING ASSISTANT
COURT ROOM
MEMBER
RECORD ROOM
REPORT
QUERIES
ADMINISTRATOR

Online CMS 2.3

Designed & developed by

NATIONAL
INFORMATICS
CENTRE
The IT Support Professionals

ConfoNet**Case Monitoring System**

- Filing: for filing the fresh cases.
- Dealing Assistant: precise cases details are entered, only then it will allow for the actual hearing.
- Court Room: contains information and process flow.
- Member: for accessing the updated cause list, along with searching options.
- Record Room: Archive of Old cases.
- Report: for accessing the segregating information related to CONFONET, which can further be used for auditing and analysis purposes.
- Queries: for accessing the information related the cases based on different filters.
- Administrator: responsible for application configuration.

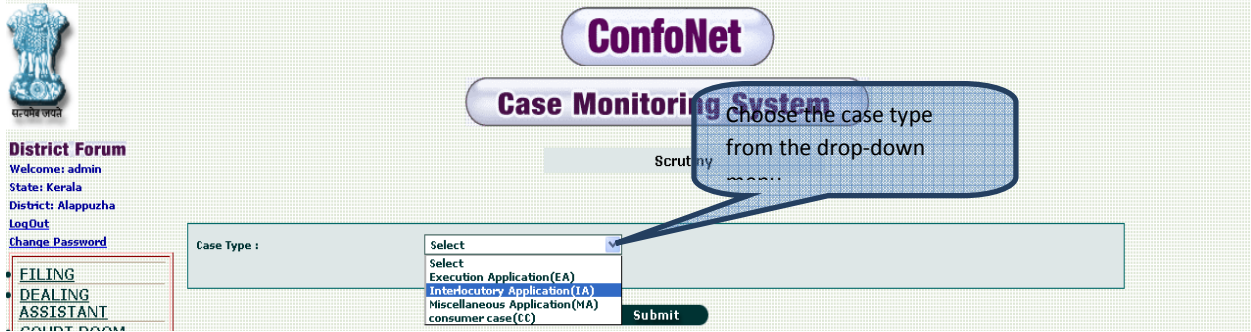
Case Filing

Click this option for filing the fresh cases into the application. Comprises of following three modules

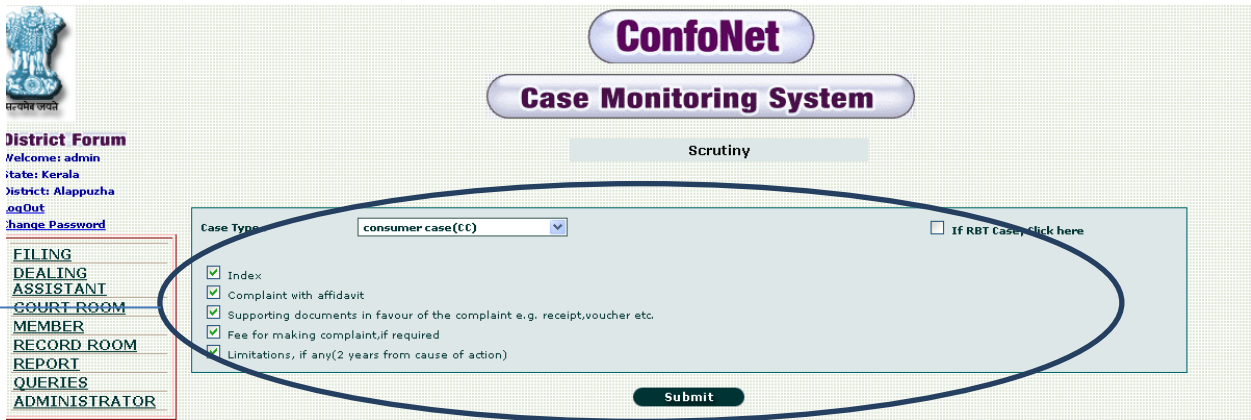
- Scrutiny and case filing
- Acknowledgement
- Check next / previous case number

Scrutiny and case filing

Screen shot showing “Scrutiny and case filing” thread

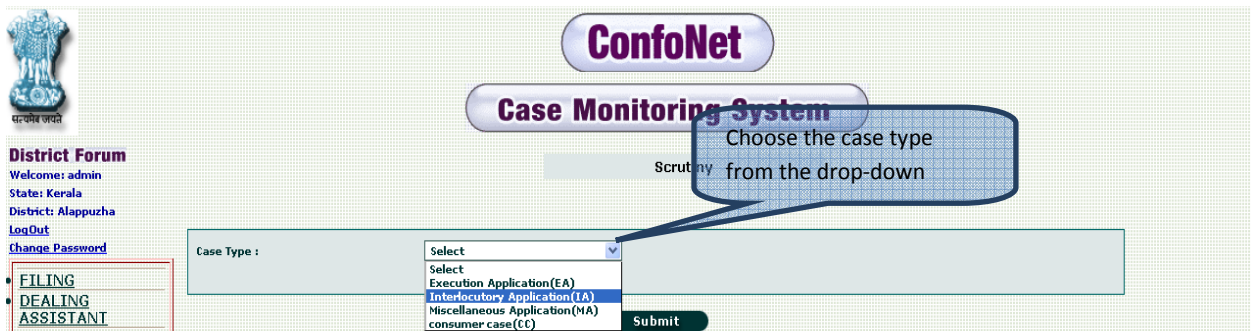


Selecting the case type will redirect us to the next screen as shown below.



Select the documents list attaches along with your application, failing to provide the mandatory document will result in generating the Error Message as **“Mandatory documents have not submitted”**. Check RBT(Received by transfer for State Commissions) in case your case seems to be compile with the RBT standards.

Screen shot showing “Scrutiny and case filing” thread



Selecting the case type will redirect us to the next screen as shown below.



District Forum

Welcome: admin
 State: Kerala
 District: Alappuzha
 Logout
 Change Password

- FILING
- DEALING
- ASSISTANT
- COURT ROOM
- MEMBER
- RECORD ROOM
- REPORT
- QUERIES
- ADMINISTRATOR

ConfoNet

Case Monitoring System

Scrutiny

Case Type: If RBT Case, click here

- Index
- Complaint with affidavit
- Supporting documents in favour of the complaint e.g. receipt,voucher etc.
- Fee for making complaint,if required
- Limitations, if any(2 years from cause of action)

Submit

Select the documents list attaches along with your application, failing to provide the mandatory document will result in generating the Error Message as **“Mandatory documents have not submitted”**. Check RBT in case your case seems to be compile with the RBT standards.

Filing a consumer case

Click “Submit” tab as shown above, this will lead us to the screen as shown below. Fill all the information asked by the application. Remember you cannot skip the information asked as mandatory*. And then click continue to update it into the application. This will further acknowledge us about the recently filed case, with case number, date of filing and category etc.

Similarly you can file for the appeal, caveat and interlocutory application case. Remember for Miscellaneous application cases they should be filed against any live or disposed cases. For filing select any case from the link or from the search option.

If you are filing a case against a live case then search the live case and fill the advocate details as well as date of filing, date of hearing, category and all other required details.

→ Fill all the information in the schemas provided and then click continue, to update the desired application into the system.

→ If you want to file the MA case as a normal case, click on “normal” tab as shown in the filing page.

This will then lead us to the thread shown below

→ Enter all the information in the schemas provided; please don't skip any mandatory filed. Simply click continue to update the MA case in the application. We will get the acknowledgement window as shown below, confirming our application has been successfully updated.

Filing a Review application case:

Filing cases specific to states accounts:-

Besides these cases discussed above, we have other case like review application, revision petition and transfer application cases. They are specific to states only.

These cases can be filed by clicking on the filing tab in the main menu; this will redirect us to the thread as shown below.

→ Select the revision petition case, and then click submit to continue, similarly you can file a transfer application and review application cases.

This action will redirect us to the thread as shown below.

Enter all the necessary asked information in the system and then click continue. This will update the application and in turn will generate the acknowledgment number for the same.

Important note:-

Application will generate the case number as soon as you submit the case. Application will result in conflict or wrong result, where two or more simultaneously cases are being filed at the same time.

Condition 1:-

When two person are filing the cases at same time, the person who first hit the submit tab will get the case number as CC/11/1. On the other hand second person will get the case number CC/11/2. The next entry made by the first person will automatically fetch the case number as CC/11/3. In any case, if the second person does not complete the filing process, then system will automatically assigns the CC/11/4 for the next entry. Means there will be no entry for CC/11/2.

Condition 2:

Two people may get the same case number, in condition where sequence number is updated at the time of submission of case.

Case Filing -

Filed name	Description
Date of filing	Registration date of the case; can be changed to the respective past date, but restriction is there for changing it to the future date.
Date of hearing	System automatically assigns the date successive by 7 days of “date of filing”. Can be changed as per requirement, but cannot be any past date before the date of filing.
Case category	For selecting the various types of cases, from the drop-down menu.
Case sub category	For selecting any sub – type of case. segregated according to two levels of specific case type
Case sub-sub category	For selecting any sub-sub-type of case. segregated according to three levels of specific case type
Case sub-sub-sub category	Segregated up to for four levels of specific case
DD IPO Number	Demand Draft number
DD amount	Complainant registration fee
DD date	Issuing date of DD
DD Bank	Issuing bank name
FDR number	Fixed Deposit number
FDR amount	Amount of FDR
FDR Date	Issuing date of FDR
FDR Expiry date	Expiry date of FDR
FDR Bank / branch	Representing bank of FDR
FDR Serial number	Unique number of FDR
Complainants name	Person filing the complaint
Advocate name	Representing of complainant in the case
Opposite party name	Against whom case is filed
Advocate name of Opposite party	Representing of opposite party
Remarks	Comment, notice etc.

Filing IPO / DD Entry:-

Click on the Filing tab in the main menu, select the scrutiny and case filing sub level. Choose the type of case you need to file. This will lead us to the thread as shown below.

ConfoNet

Welcome 1

Logout
Home Password

FILING
DEALING
ASSISTANT
COURT ROOM
MEMBER
RECORD ROOM
REPORT
ADMINISTRATOR

inline CMS 1.0

Consumer Complaint

*Date Of Filing : 29/07/2011 *Date Of Hearing : 05/08/2011

Case Category : Select Case Sub Category : Select Case Sub Sub Category : Select

Complaint Registration Fee Details

Add IPO/DD

FDR Details

FDR Amount: (Enter Total Amount Of FDR) FDR Date (Dd/Mm/Yyyy) FDR Expiry Date (Dd/Mm/Yyyy)

FDR Bank/Branch: FDR Serial No:

Complainant's Details

*Complainant's Name: Advocate's Name: Senior Citizen Widrow Physically handicap

Respondent's/Opposite Party Details

*Opposite Party's Name: Advocate's Name: Senior Citizen Widrow Physically handicap

Case Type: consumer case (CC)

Remarks:

Continue

Click on the add IPO / DD entry, it will generate the pop-window as shown.

Enter DD/IPO - Windows Internet Explorer

DD/IPO No. 2134 DD Amount: 10000 DD Date (Dd/Mm/Yyyy) : 09/1/2011

DD Bank : bank of baroda

ADD IPO

Click "Add IPO" after filing all the asked information

FINISH

Enter all the asked information in the schemas provided. It will generate the pop-window as shown below

DD/IPO No. DD Amount: DD Date (Dd/Mm/Yyyy) :

DD Bank :

ADD IPO

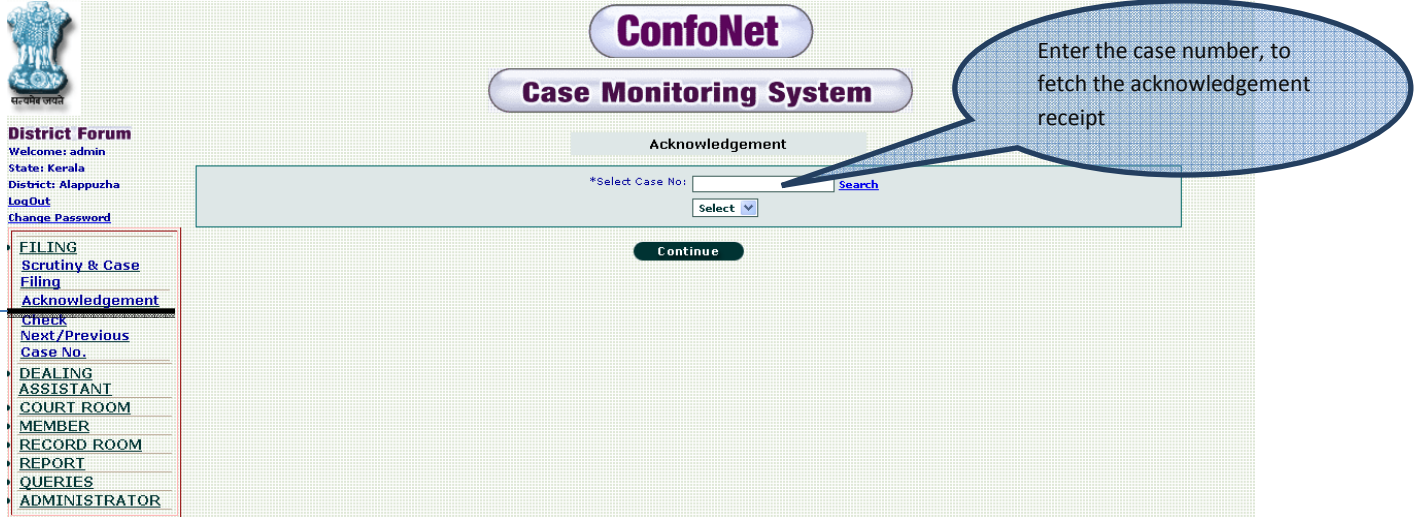
DD/IPO No.	DD/IPO Amount	DD/IPO Date	DD Bank	Operation
2134	10000	01/09/2011	bank of baroda	Delete Edit

FINISH

Click "Finish" to update the information in the application.

Acknowledgement

This sub-module under filing is provided to fetch the confirmation report of the case being filed in the application.

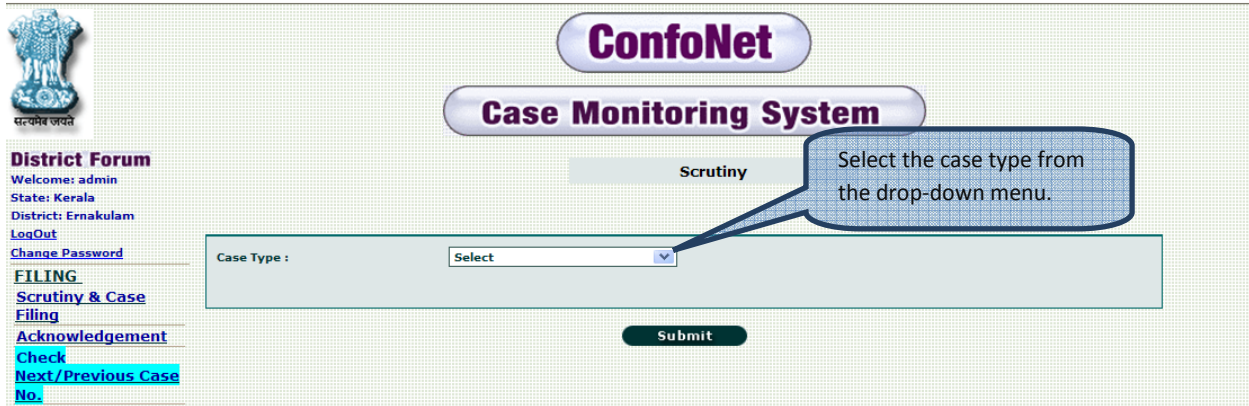


→ Click on the “acknowledgement” tab, resulting in the generation of the screen as shown above. This will redirect in the generation of the acknowledgement window as shown below.

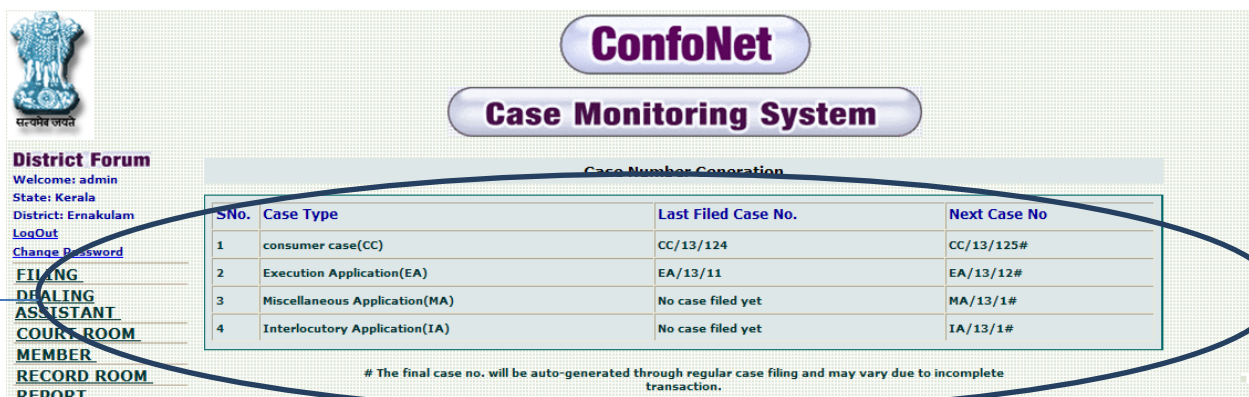


Check next / previous case number:

This module is designed to get the information for last and next filed case in the application. Basically it gives the Case Number*.



Submit to fetch the segregated result, as shown in the screen.



→ Segregated list of last and next filed cases

Dealing Assistant

Comprises of fifteen sub-menus;

S.NO	SUB-MENUS
1	Case Details
2	Issue Notice
3	Cause List
4	Pending Cases
5	Add Documents
6	Add More Complainants
7	Add More Respondents
8	Modify Additional Complainants

S.NO	SUB-MENUS
9	Modify Additional Respondents
10	Bunch Case Add
11	Bunch Case Remove
12	Modify IPO/DD
13	Add IPO
14	Add CompResp to EA from CC
15	Case Diary

Case Details

After filing the case, we need to provide its full detail information. It can be easily done through “Case details” menu.

Click on the “case detail” tab, under the “dealing assistant” tab, in the main menu. This action will redirect us to the thread as shown below.

→ Enter the case number, and then click search for filling full detail information.

Important Note:-

→ For the very first time, the dealing assistant entry for any specific case is done by accessing the left hand side menus.

→ Other subsequent entry for specific case will be done by accessing the right hand side option.

Click “continue” for next step.

ConfoNet
Case Monitoring System

Dealing Assistants- consumer case(CC)

Case No.: CC/1/2011
Court Room No.:
Hearing Date: 29/07/2011

Complainant's Name: Krunal coparale
Respondent's Name: Shilpa prabir kulkarni

Submit

Enter all the necessary information in the text boxes provided; we can here edit the details of the complainant, respondent as well as their respective advocates.

Issue notice

For issuing any notice to the parties involved in the specific case.

Click on the "Issue notice" tab, in the "dealing assistant" tab. It will redirect us to the thread as shown below.

ConfoNet
Case Monitoring System

Notice

Select Case No.: cc Search
CC/2/2011

Select Notice: Select
Admission hearing
Issue notice

Continue

Select the "notice" from the drop-down menu.

Click "continue" tab, for the next step.

Corresponding screen shots followed will be like this

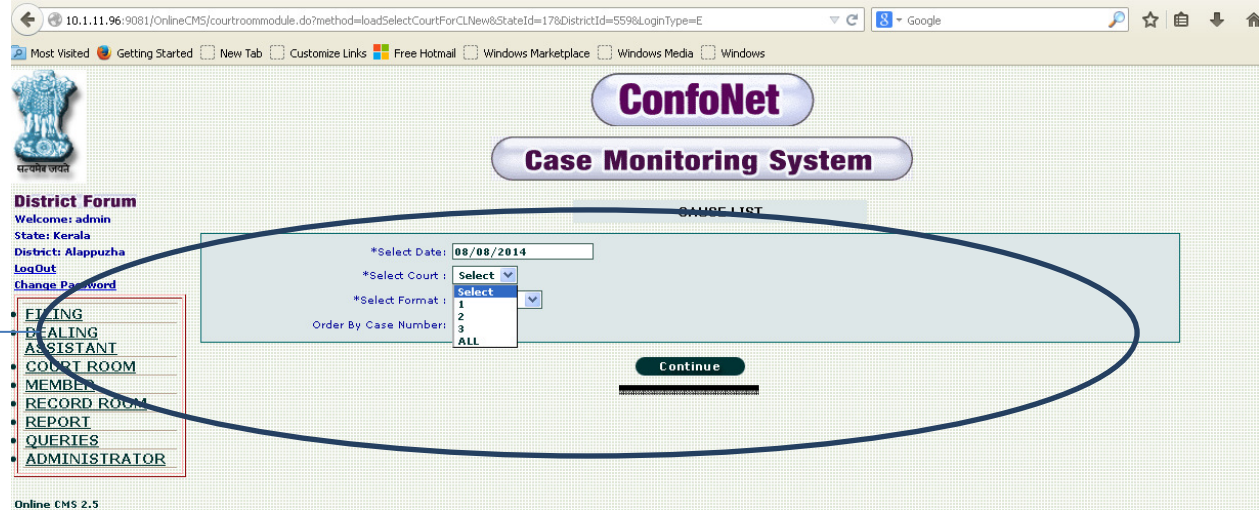
Click “continue”, for the next step as shown below.

Click “Edit” in case you need to change the content of the notice. Next screen in the process is shown below

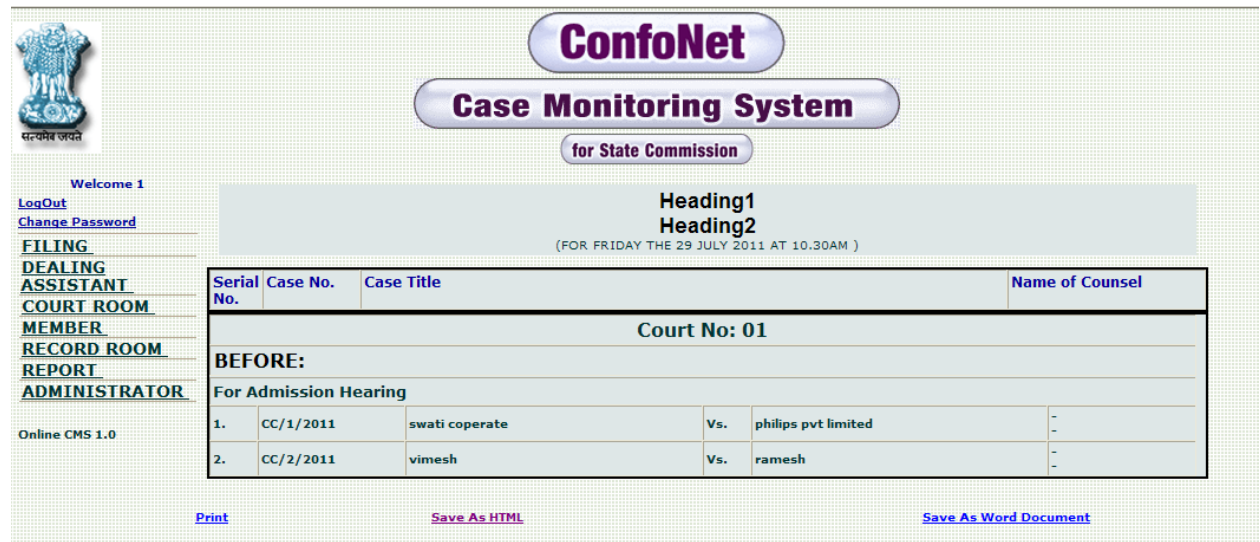
Click “Close” tab to issue the notice to the respondent, after entering the notice in the text box.

Cause list

Segregated list of cases whom, trial will be processed on that specific date.



Enter all the information asked, select the court number from the drop-down menu. Click on “continue” tab, to populate your desired list as shown below.



Pending cases

This module is designed to get the segregated list of all the pending cases, currently waiting for their trial.

Click on “pending cases” tab, under the “dealing assistant” tab. This action will redirect us to the thread as shown below.

→ Enter all the information in the schemas, provided as per your requirement. Click on continue for generating the desired pending list as shown below.

SNo.	Case No	Complainant/Appellant Name	Respondent/Opposite Party Name	Date of Filing	Stage	Next Hearing Date
1	CC/1/2011	swati cooperate	philips pvt limited	29/07/2011	Registered	29/07/2011
2	CC/2/2011	vimesh	ramesh	29/07/2011	Registered	29/07/2011

Add Documents

If in any case, user need to provide or asked for any supporting documents related to case. He can do the same by accessing this module.

Click on " Add documents" tab, under the "dealing assistant" tab.

→ Enter the case number or search for the desired case, click "continue" tab for the next step.

Next screen

→ Click on the “Add” tab, to add the desired documents corresponding to the specific case number.

→ Clicking “continue”, will result in updating of the document in the application. You can see the acknowledgement somewhat like this.

→ Confirmation showing successful document addition.

Add more complainants

There are generally cases, where additional complainants need to be added into the case. We can easily do; this by accessing this module in the application.

Click on the “add more complainants” tab, under the main “dealing assistant” tab. This action will redirect us to thread as shown below. Enter all the asked information in the screen shown below and click “continue”, for next step.



सत्यमेव जयते

Welcome 1

[LogOut](#)

[Change Password](#)

[FILING](#)

[DEALING](#)

[ASSISTANT](#)

[COURT ROOM](#)

[MEMBER](#)

[RECORD ROOM](#)

[REPORT](#)

[ADMINISTRATOR](#)

ConfoNet

Case Monitoring System

Acknowledgement-Add More Complainant

*Do you want to Add MORE Complainants then click Yes Button
*else Follow the Menu on the left side

→ This is just a confirmation window, simply click “YES” for adding more complainants in the application.

Add more respondents

There are generally cases, where additional respondents need to be added into the case. We can easily do; this by accessing this module in the application.

Click on the “Add more respondents” tab, in the “dealing assistant” tab. This action will redirect us the thread as shown below.



सत्यमेव जयते

District Forum

Welcome: admin

State: Kerala

District: Alappuzha

[LogOut](#)

[Change Password](#)

[FILING](#)

[DEALING](#)

[ASSISTANT](#)

[COURT ROOM](#)

[MEMBER](#)

[RECORD ROOM](#)

[REPORT](#)

[QUERIES](#)

[ADMINISTRATOR](#)

Online CMS 2.5

ConfoNet

Case Monitoring System

Add More Respondent

*Enter Case Number and click on Search

*Select Case No for Additional Respondent

Respondent's Details

*Respondent's Name :

Advocate/Counsel If Any :

E-mail :

E-mail :

Mobile No. : +91-

Mobile No. : +91-

Fax No. :

Fax No. :

*Address :

Address :

District :

District :

State :

State :

→ Enter all the asked information in the schemas, click continue for the next step as shown below



सत्यमेव जयते

Welcome 1

[LogOut](#)

[Change Password](#)

[FILING](#)

[DEALING](#)

[ASSISTANT](#)

[COURT ROOM](#)

[MEMBER](#)

[RECORD ROOM](#)

[REPORT](#)

[ADMINISTRATOR](#)

ConfoNet

Case Monitoring System

Acknowledgement-Add More Respondent

*Do you want to Add More Respondent then click Yes Button
*else Follow the Menu on the left side

→ Confirmation window, click “YES” in case. User need to add more respondents.

Modify additional respondent

This module is specifically designed for updating or modifying the details of the additional complainant.

Enter all the asked information in the schemas provided, click continue for confirmation and generation of the acknowledgement, as shown below.

Confirmation, it shows that details have been added successfully.

Similarly, we can follow the same process for “modifying additional complainants” also.

Bunch case add

This module is designed, to make master case and corresponding slave cases. Both cases are directly proportional to each other, proceeding of master cases will be updated in all corresponding slave cases as well.

Creating a bunch case master

Click “case details” tab, under the main “dealing assistant” tab. At the time of filing the case details in the screen shown below, check the “bunch case master”, to make it a master case.

Now click “continue”, and it will become your master case. To, make a slave case corresponding to this master case. Click “bunch cases add” tab, in the “dealing assistant” tab. This will redirect us to the thread as shown below.

The screenshot shows the ConfoNet Case Monitoring System interface. On the left, there is a navigation menu for the District Forum, including options like FILING, DEALING ASSISTANT, COURT ROOM, MEMBER, RECORD ROOM, REPORT, and QUERIES. The main content area is titled 'Bunch Case Addition' and contains the following fields and options:

- Enter Case Number to search: [Text Input] Search
- *Select Bunch Case Master: [Select]
- Add an existing Case to the bunch
- Enter Case Number to search: [Text Input]
- *Select Case Numbers to be bunched: [Select]
- Create new cases to add to the bunch
- *Enter the number of Bunch Slave Cases to be created: [Text Input]
- [Add to Bunch Case](#)

Now we have two conditions here

Condition 1: Creating the existing case as the slave case, we can add more than one slave case under the master case.

Condition 2: Creating the fresh slave case, remember if your Master case is MA then your slave case will also be of same category, I.e. MA only.

Executing condition 1:

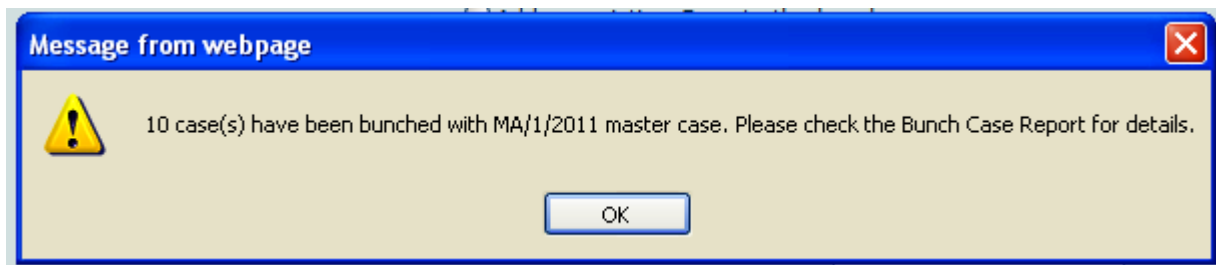
This screenshot is similar to the previous one but shows the 'Add an existing Case to the bunch' radio button selected. The 'Enter Case Number to search' field contains 'CC' and the 'Select Bunch Case Master' dropdown is set to 'CC/1/2011'. A blue circle highlights the selected radio button, and a blue arrow points from the text below to it.

Click on the radio button, and then click “add to bunch case”.

Executing condition 2:

Choose the radio button “create new case to add to the bunch” as shown below, enter the number of slave case need to create and then click “add to bunch case” tab.

→ Click “add to bunch case” tab, system will generate the confirmation pop-up as shown below



We can easily see the bunch cases details in the “Query” module, whatever proceeding will be done for master case, corresponding to that master case. Same will be updated for slave cases as well.

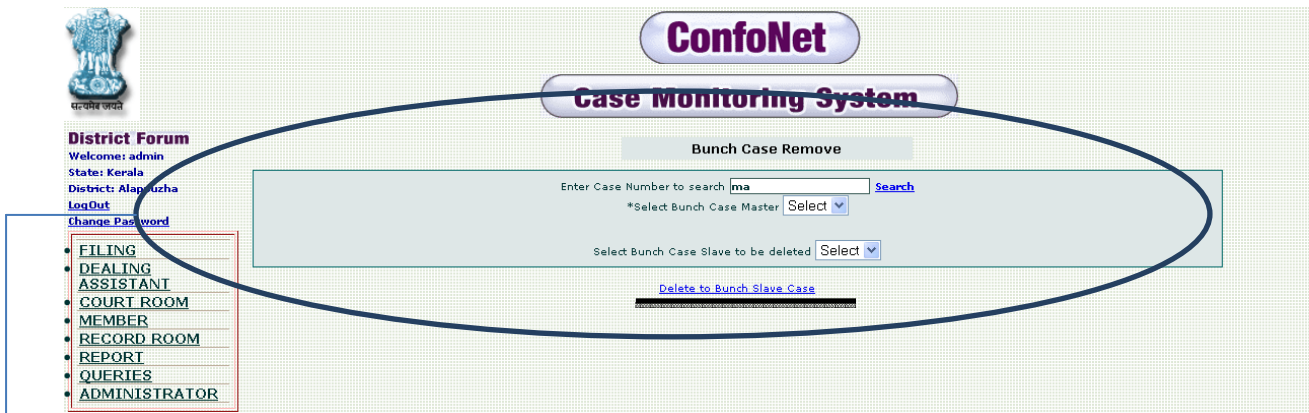
→ Enter all the asked information in the schemas, select the desired radio button. Click on the “continue” tab, for generating the desired set of bunch case report as shown below.

SNO	Master Case	Slave Cases	Date Of Next Hearing
1	MA/1/2011	MA/2/2011 MA/3/2011 MA/4/2011 MA/5/2011 MA/6/2011 MA/7/2011 MA/8/2011 MA/9/2011 MA/10/2011 MA/11/2011	08/08/2011

Bunch cases remove

This module is designed to remove the slave case, specified under the master case.

Click on the “bunch case remove” tab, under the “dealing assistant” tab. This action will redirect us to the thread as shown below.

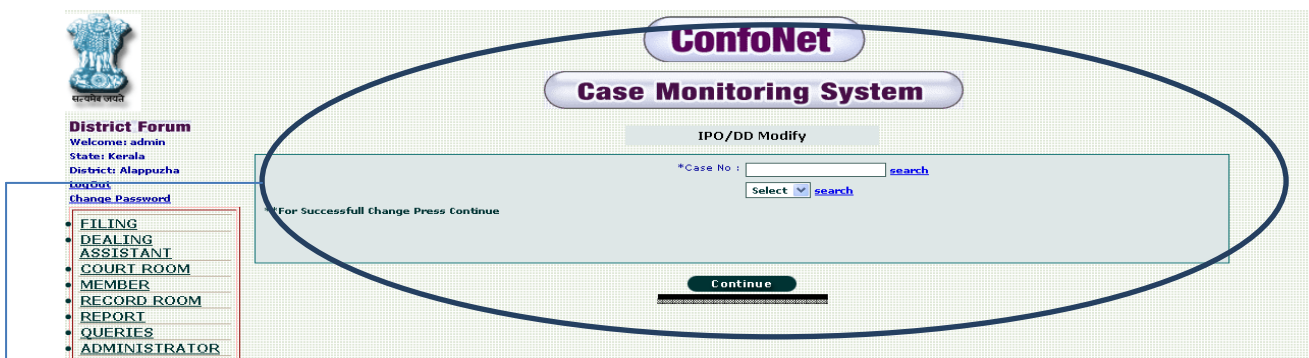
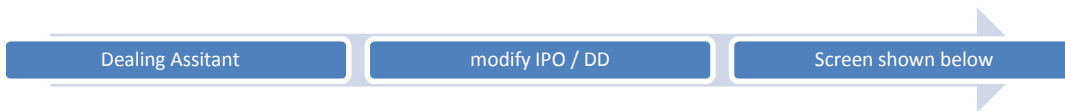


Enter all the asked information in the schemas and then click “delete to bunch slave case” for removing the desired bunch list.

NOTE: after deleting the slave case, corresponding to any master case. Case, will become entirely independent and there will be no as such effect on the preceding from the previous master case i.e. there will be no dependency at all. Also we can edit the dates for hearing independent to previous master case.

Modify IPO/DD

This module is used to change / Edit the details of IPO/DD submitted during the case registration.



Enter the case number, and then click on “continue” tab.

ConfoNet
Case Monitoring System

Welcome 1
[LogOut](#)
[Change Password](#)

FILING
DEALING ASSISTANT
[Case Details](#)
[Issue Notice](#)
[Causelist](#)
[Pending Cases](#)
[Add Documents](#)
[Add More Complainants](#)
[Add More Respondents](#)

IPO/DD Modify

Case No : [search](#)
 [search](#)

*For Successful Change Press Continue

S.No	DD/IPO No.	DD/IPO Amount	DD/IPO Date	DD Bank	Operation
1	2134	10000	01/09/2011	bank of baroda	Edit
2	4238	1100	01/09/2011	bank of baroda	Save

[Continue](#)

Click "Edit" tab, for updating any current information related to IPO/DD. Will get the screen shown below

ConfoNet
Case Monitoring System

Welcome 1
[LogOut](#)
[Change Password](#)

FILING
DEALING ASSISTANT
[Case Details](#)
[Issue Notice](#)
[Causelist](#)
[Pending Cases](#)
[Add Documents](#)
[Add More Complainants](#)
[Add More Respondents](#)

IPO/DD Modify

Case No : [search](#)
 [search](#)

*For Successful Change Press Continue

S.No	DD/IPO No.	DD/IPO Amount	DD/IPO Date	DD Bank	Operation
1	2134	10000	01/09/2011	bank of baroda	Edit
2	4238	1500	01/09/2011	bank	SAVE

[Continue](#)

Click "save" tab, after updating all the information in the schemas provided.

"Continue" to get the acknowledgement as shown below.

ConfoNet
Case Monitoring System

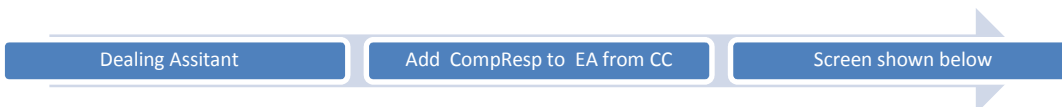
Welcome 1
[LogOut](#)
[Change Password](#)

IPO/DD Modify

Case No CC/2/2011 IPO/DD Successfully Updated

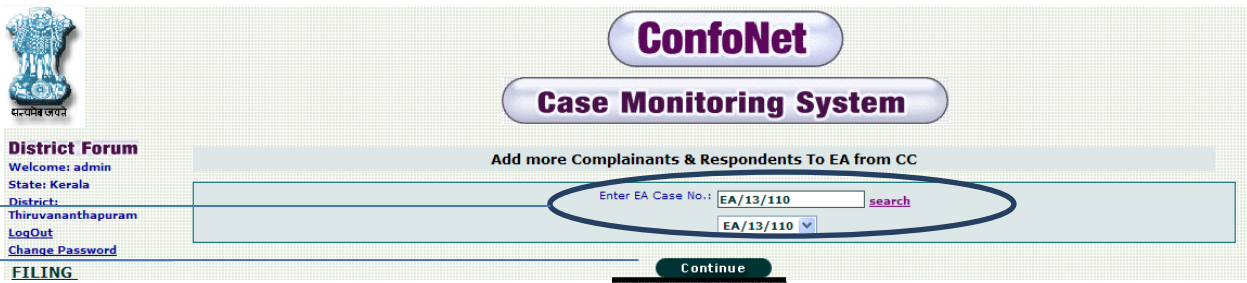
Add CompResp to EA from CC

This module is designed to update / Edit the additional information related to any EA cases. Specifically, related with respondents / complainants of EA cases.



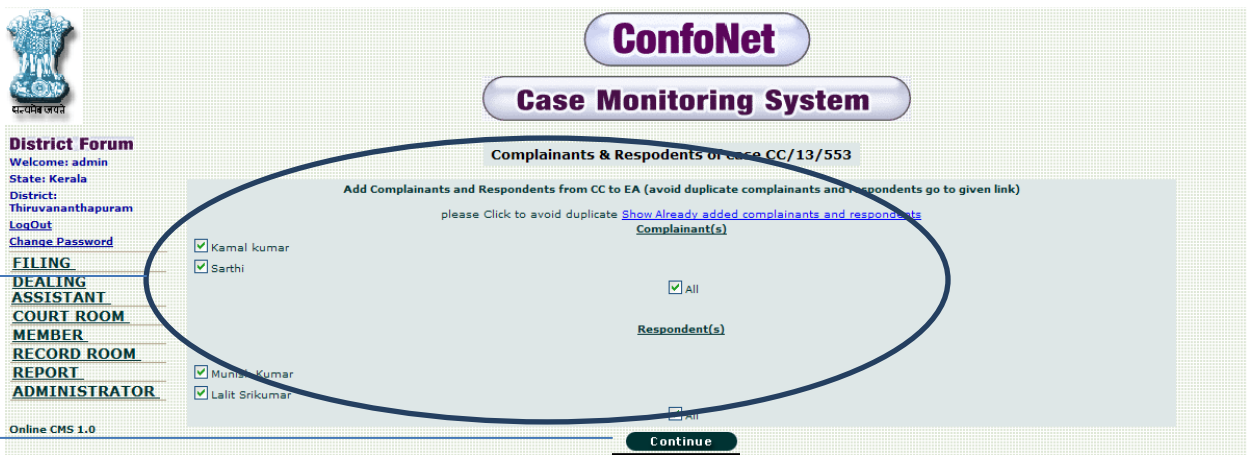


Select the case type from the drop down menu and then click “submit” tab. This will redirect us the thread as shown below.



Enter the EA case number, search in case you don't remember the case number.

Click on “continue” tab, for next step.



Check the radio button corresponding to additional complainants / respondanants.

Click continue to get the acknowledgement as shown below.



Case diary

Contains, case information segregated according to any specific dates.

Enter the desired date.

Click on “continue” to fetch the desired list as shown below.

Serial Case No.	Date Of Filing	Complainant Name	Complainant Advocate	Respondent Name	Respondent Advocate	Date of Hearing	Stage	Causelist category
1	31/01/2012	Paul.T		Max New York Life Insurance Co.Ltd		12/03/2013	For filing counters	Counter Affidavit-Opposite Party
2	18/07/2011	Eliamma Jacob		Propriitor, No.1 Air Travels		12/03/2013	For filing counters	Counter Affidavit-Opposite Party
3	22/02/2012	Gireesh Kumar.T.R		T.V.Sundaram iyyankar & Sons		12/03/2013	For filing counters	Counter Affidavit-Opposite Party

Court Room

This module is designed to update / edit any information related to hearing of the case. There are total of nine sub-module discussed in detail one by one.

Cause list

This sub-module is designed to fetch the list of all the cases, for which hearing will be done on that specific date.

Select the date, court room and format.

Click on “continue” tab, for fetching the desired hearing cases list as shown below

ConfoNet
Case Monitoring System
for State Commission

Heading1
Heading2
Heading3
(FOR MONDAY THE 01 AUGUST 2011 AT 10.30AM)

Serial No.	Case No.	Case Title	Name of Counsel
Court No: 01			
BEFORE:			
HONABLE MR. JUSTICE L.K Advani, PRESIDING MEMBER			
For Admission Hearing			
1.	CC/2/2001	Kriti	Vs. Gargi
2.	CC/2/2011	vimesh	Vs. ramesh
3.	A/1/2011	reemaa	Vs. jaganrao
4.	CC/3/2011	sumit	Vs. amit
5.	CC/4/2011	jincy	Vs. shincy

Print Save As HTML Save As Word Document

Court hearing in court room

This sub-module is designed for entering the hearing information related to cases.

ConfoNet
Case Monitoring System

District Forum
Welcome-admin
State: Kerala
District: Alappuzha
LogOut
Change Password

COURT ROOM

*Select Date: 19/08/2014
*Select Court: Select

1
2
3
ALL

Continue

→ Enter the date and court room you desired and then click “continue” tab.

ConfoNet
Case Monitoring System

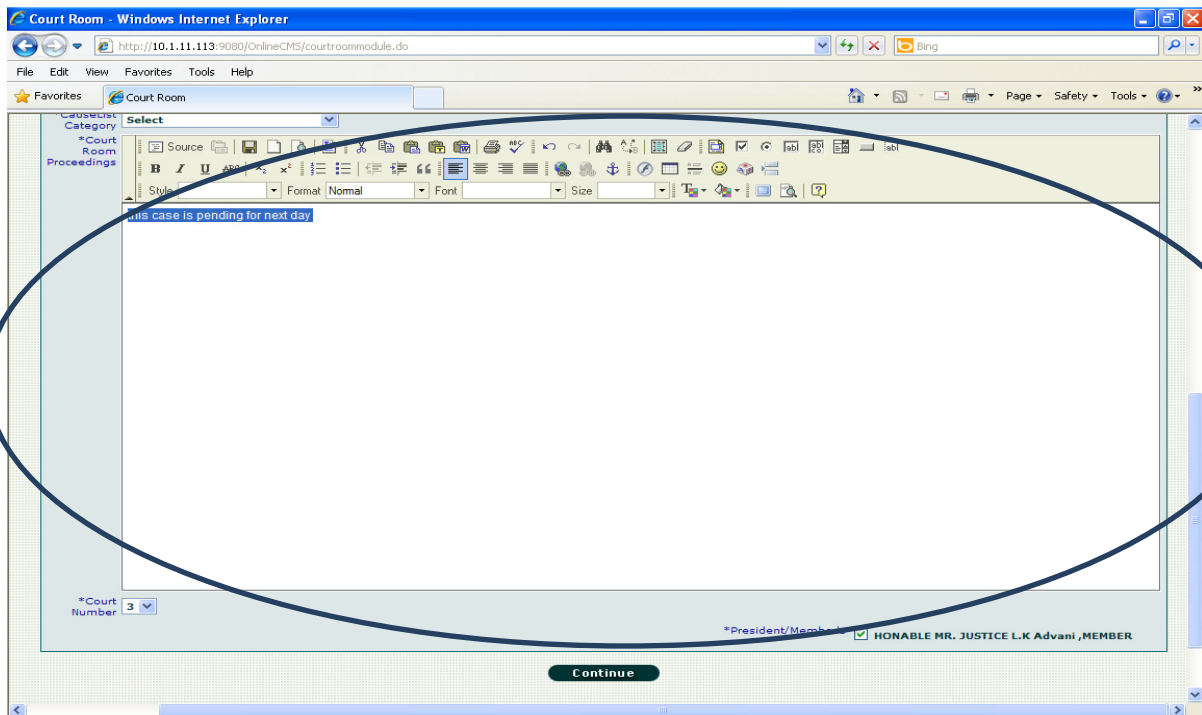
Heading for the Date : 01/08/2011

Serial No:	Case No:	Complainant	Respondent	Case Type	Category
1	CC/3/2011	sumit	amit	consumer case(CC)	BANKING
2	CC/4/2011	jincy	shincy	consumer case(CC)	EDUCATIONAL INSTT.
3	A/1/2011	reemaa	jaganrao	Appeal(A)	BANKING

Click on “case number serial” tab, for expanding the desired case information. This action will redirect us to the thread as shown below.



Continue Screen, after dragging the screen down.



Enter the details in the schemas provided, click on "continue" tab, to get the acknowledgement as shown below.



Welcome 1
[LogOut](#)
[Change Password](#)
FILING
DEALING

ConfoNet

Case Monitoring System

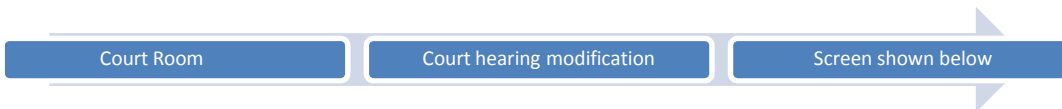
CourtRoomProceeding for the CaseNo CC/3/2011 Successfully Updated.
 *Please do DailyOrder Entry for saving the DailyOrder(CourtProceeding) as HTML for future viewing/printing
 * Indicates Mandatory

Court Room table

Field Name	Description
Case No.	Unique number allocated to case for example "FA/238/2012"
Date of Hearing	Hearing day, case will be heard at the hearing date only
Date of next Hearing	Automatic allocated by the system, successive to hearing day by next 7 days. It can be edited as per the requirement.
Cause list	Segregated list of cases, whose hearings is to be done on that specific date
Cause stage	List of stages involved
Notice number	List of all the notices, pertaining to the cases.
Complainants	Generally person who files the case.
Advocate	The person, who is handling the case on behalf of the complainants
Complainants	
Proxy counsel	Schemas, where complainants "proxy counsel" information will be entered
In Person	Schemas, where complainants "In Person" information will be entered
Respondents	Synonym, for complainants
Proxy Counsel	Same as that for complainants
In Person	Same as that for complainants
Cause list category	Possible type of cause lists
Court room proceedings	Editor, for entering the court room hearing information. Specific to a date
Court Number	Unique number, allocated for hearing the case
President / Member	The person responsible for selecting the time of hearing.

Court hearing modification

If in any case, user need to modify the hearing information related to any case. We can do the same by accessing this sub-module. Remember we can modify the case hearing. Even, if court has already heard the case.



District Forum
 Welcome: admin
 State: Kerala
 District: Alappucha
[LogOut](#)
[Change Password](#)
FILING
DEALING
ASSISTANT

ConfoNet

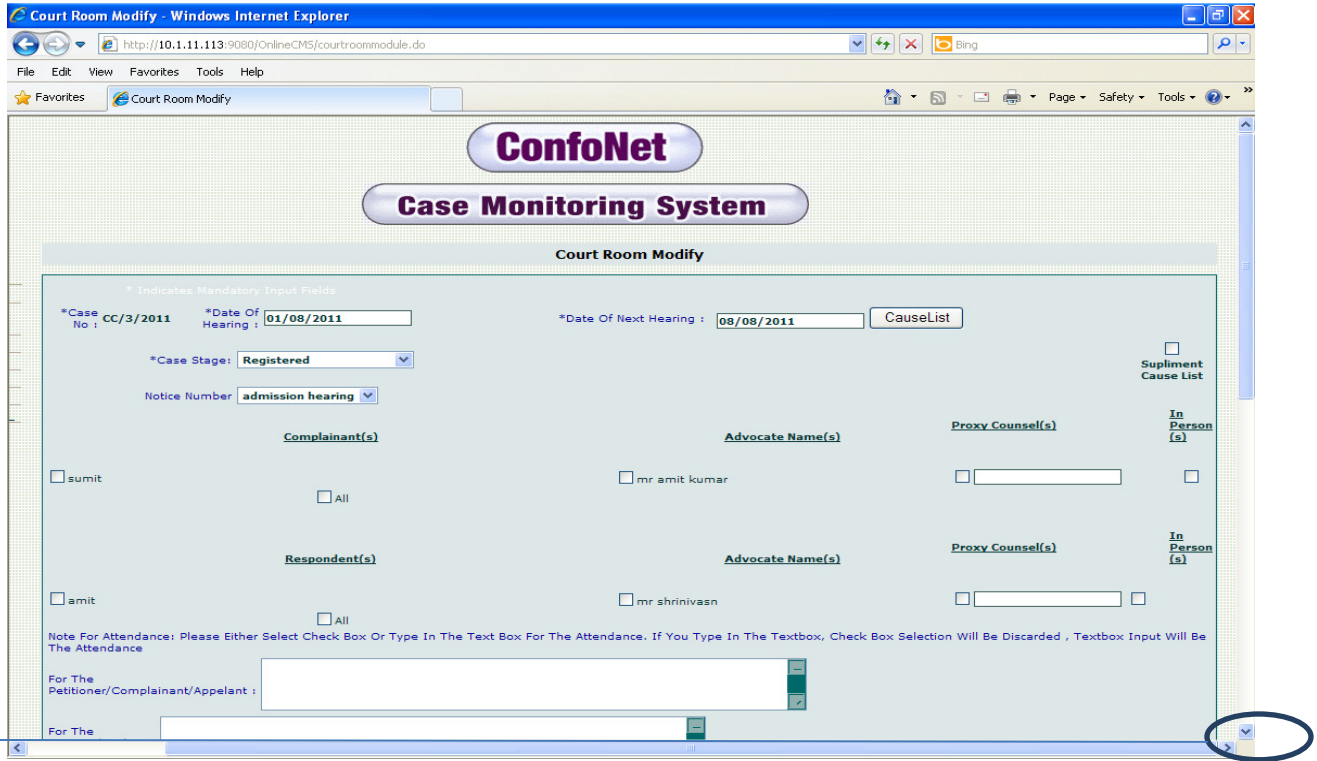
Case Monitoring System

Court Hearing Modification

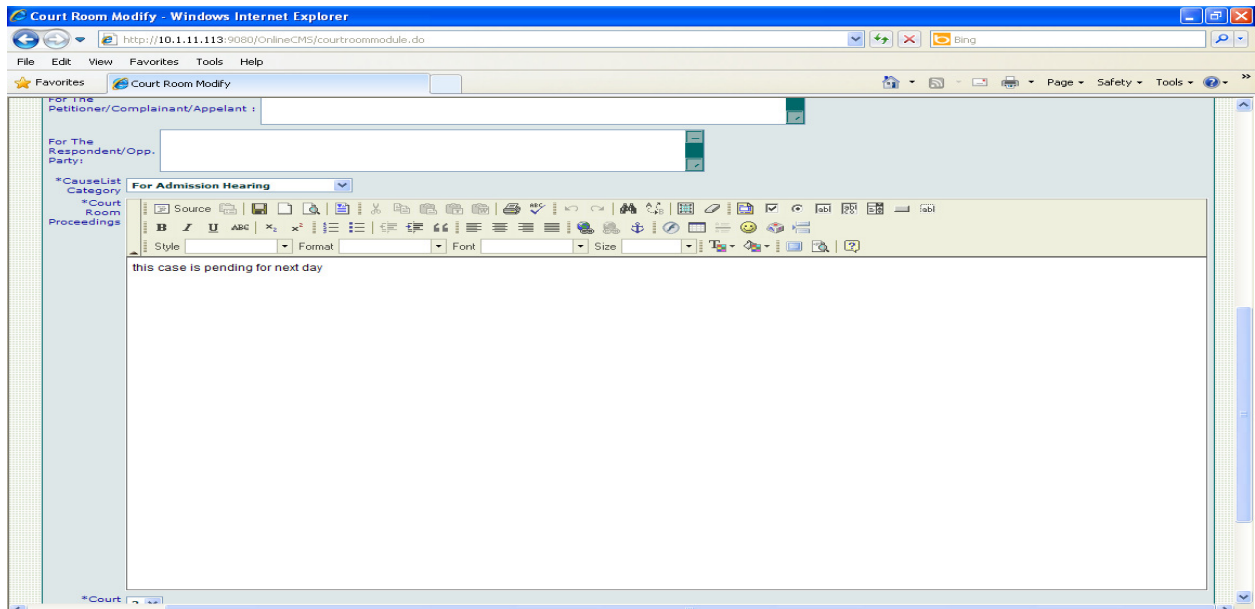
*Case No :
 *Date Of Hearing :

[Continue](#)

Choose the desired case number and date of hearing; click “continue” for next step.



→ Drag the screens down to access the remaining part of the screen.



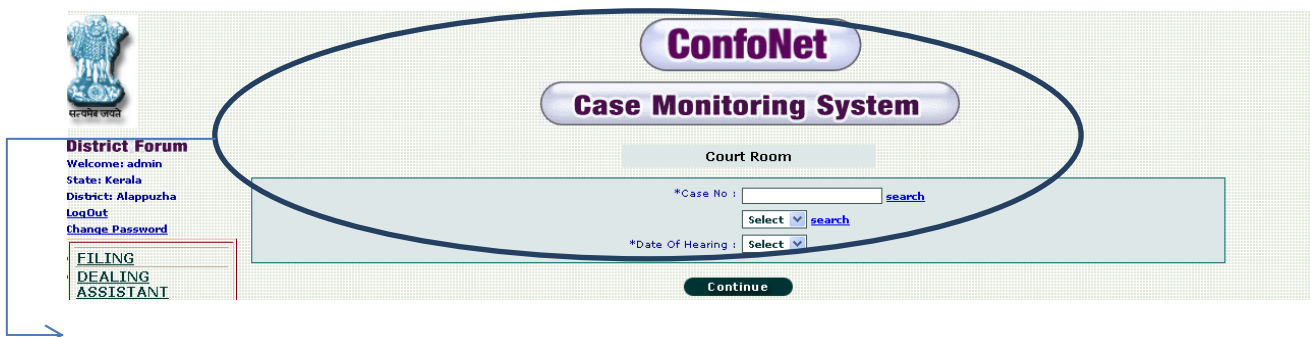
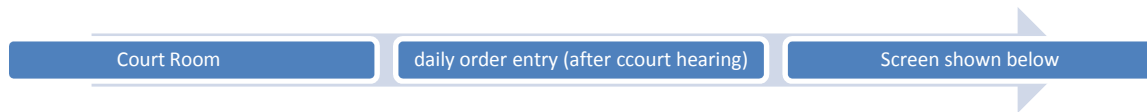
Enter all the asked information in the text box provided, click “continue” to get the acknowledgement.

Application has the provision, for modifying the following sets of information

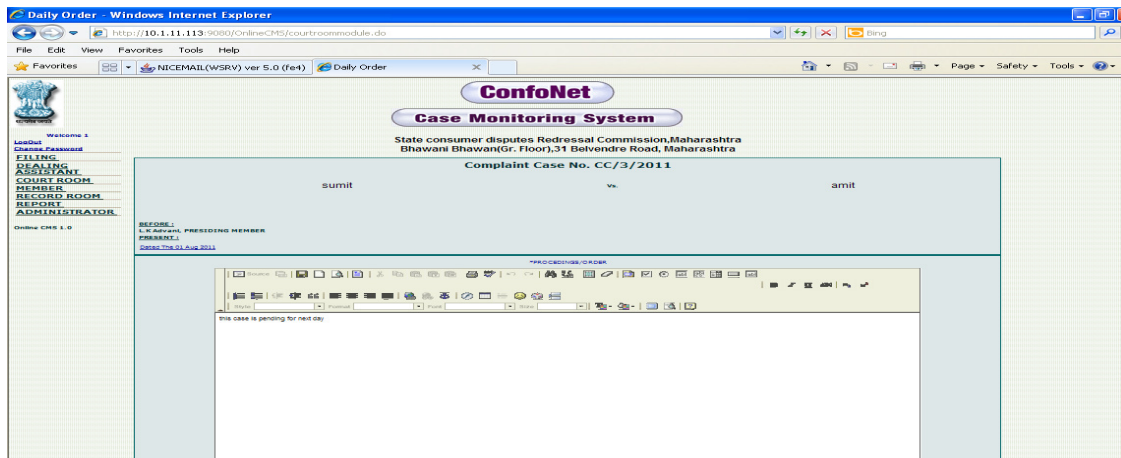
Modification sets	<ol style="list-style-type: none"> 1 Date of hearing 2 Case stage 3 Notice Number 4 Complainants (Cannot be edited, just check or uncheck provision is there) 5 Complainants Advocate (same as that for complainants) 6 Complainants counsel / In Person 7 Respondents (Cannot be edited, just check or uncheck provision is there) 8 Respondents Advocate 9 Respondents Counsel / In Person 10 Cause List category 11 Court Room Proceedings 12 Court Number 13 President / Member
-------------------	--

Daily order entry (after court hearing)

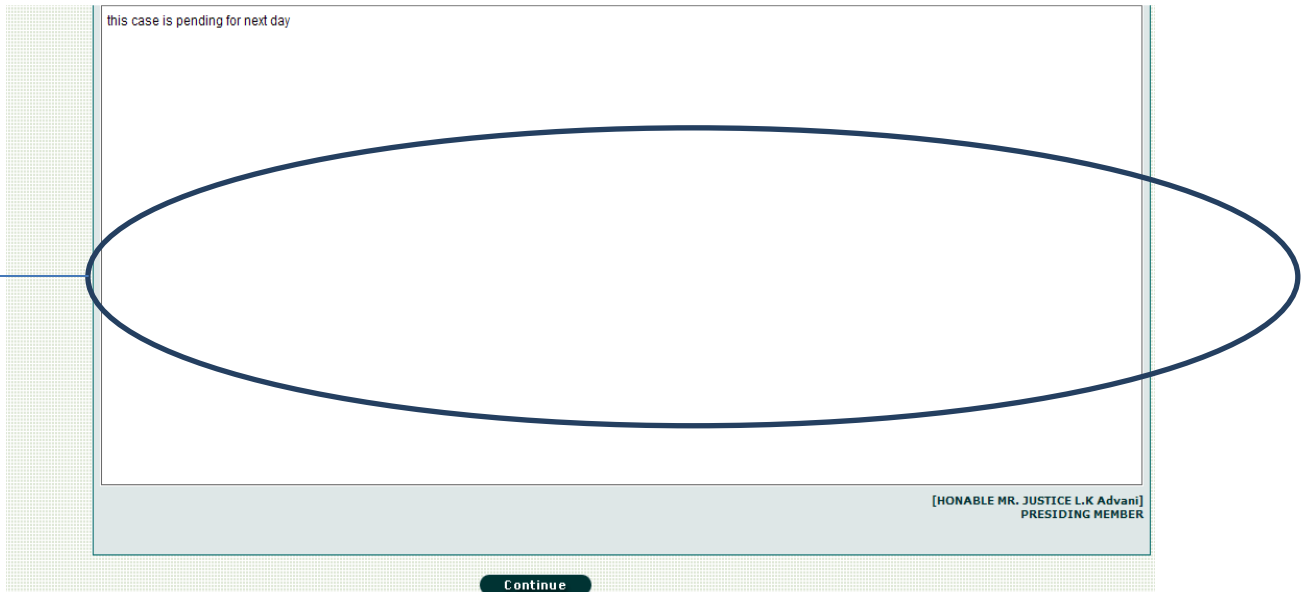
After the hearing for the cases is done for the day, user need to enter all the information related to the cases in the application. This sub-module is designed for this purpose only which is termed as the name suggest “daily order entry”.



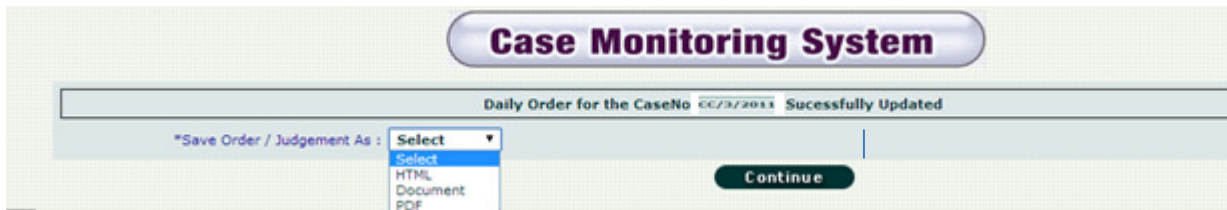
Enter the case number, date of hearing and then click “continue” for the next step.



Drag the screen down to access the remaining part of the screen as shown below.



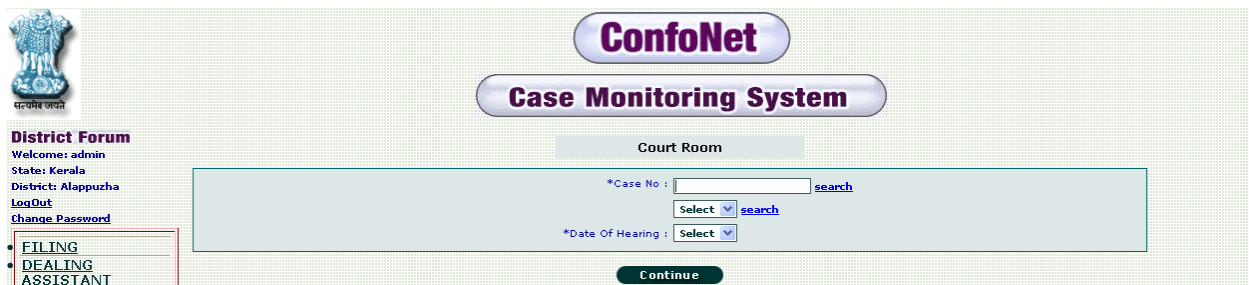
Enter the information in the schemas asked by the application, click on “continue” tab, to get the acknowledgement as shown below.



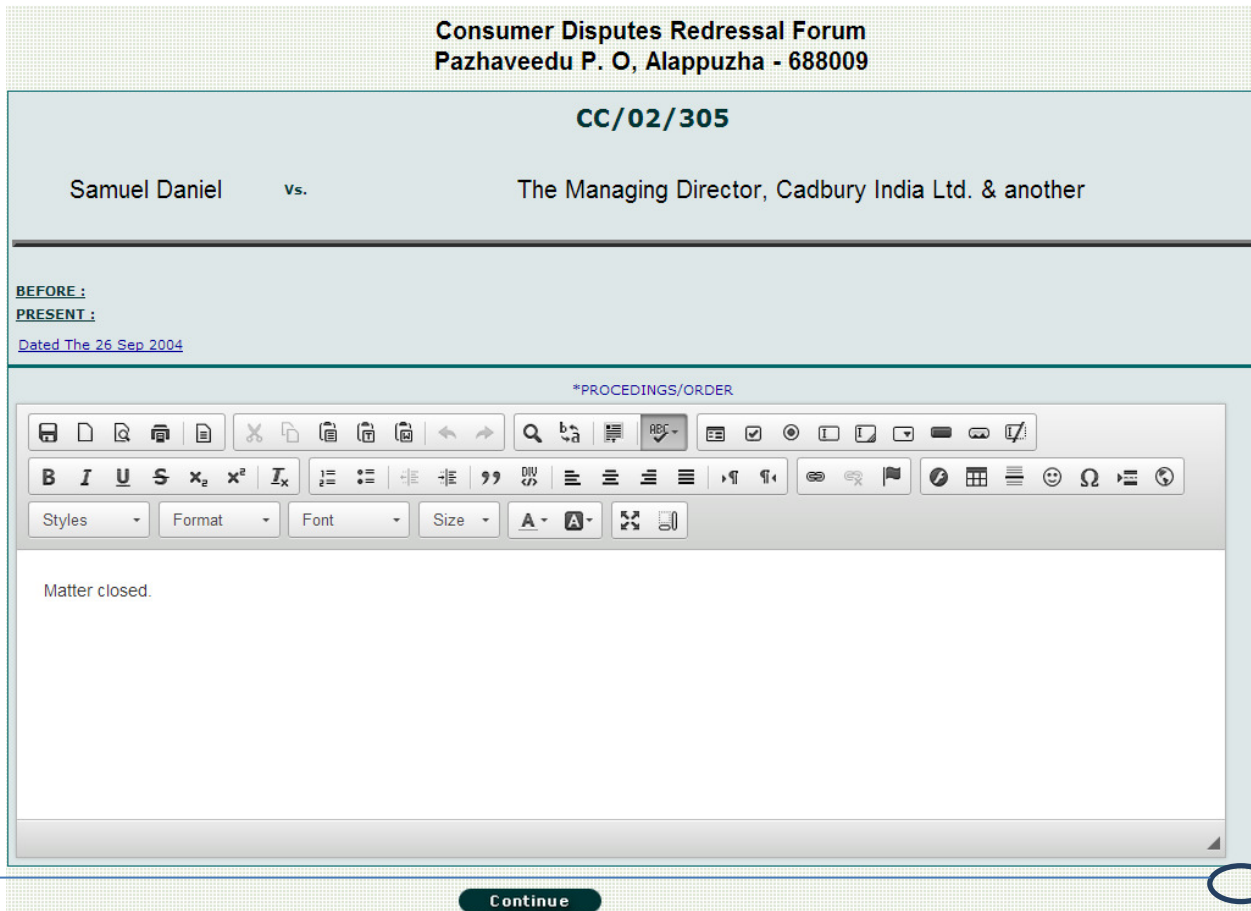
Now, application has the provision here for accessing these reports in HTML, Word Document or PDF. User just needs to click on the desired format.

Cause Title / Judgment Entry

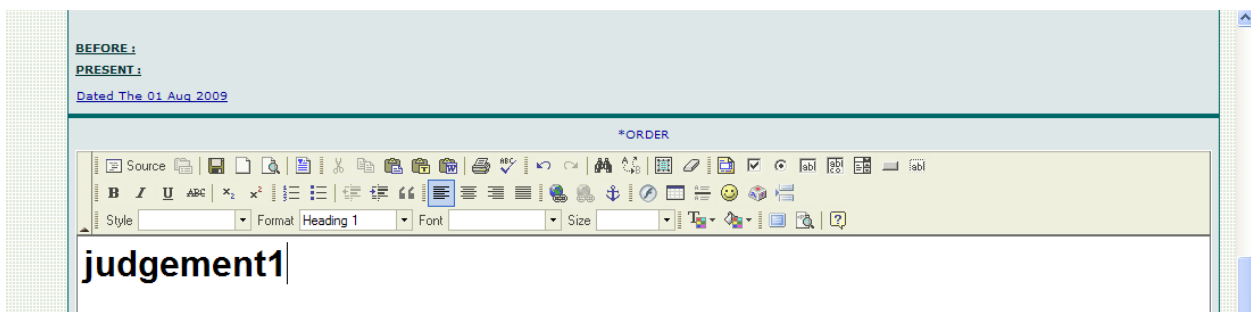
Same what we do for daily order entry. But, here user will enter the judgment corresponding to specific case in the application.



Enter case number, date of hearing asked by the application and then click “continue”.



→ Drag the screen down to access the remaining part of the screen as shown below.



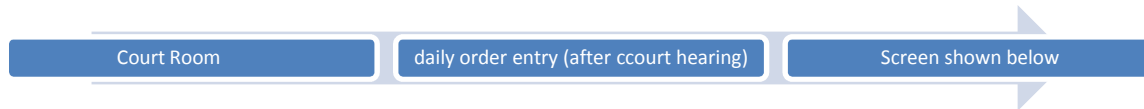
Enter the details of the judgment and then click “continue” to get the acknowledgement for the same as shown below.



Now, application has the provision here for accessing these reports in HTML, Word Document or PDF. User just needs to click on the desired format and then click on the “continue” tab.

Daily order entry for approval

This feature is incorporated in the application, for approvals required to send the data to the national server.



ConfoNet
Case Monitoring System

District Forum
Welcome: admin
State: Kerala
District: Alappuzha
LogOut
Change Password

Daily Order Entry (FOR APPROVAL)

*Case No.: search

Select search

*Date Of Hearing (DD/MM/YYYY): Select search

Do-You-Want-To-Continue-For-Approval:

Enter the case number and date of hearing, and then simply click “YES” for the approval.

Restore cases

Sometimes User need to restore the disposed off cases, he can do the same through “Restore Cases” sub-module. User can also edit or set the next hearing date for the recently restored case.



Disposed Restore

*Case No : search

search

Complainant Name **BELL CHIT FUNDS & 2 OTHERS**

Respondent Name **KSEB**

*Dt Of Restore

*DtOfNextHearing

*CauseList Category

*Court Number

*Court Room Proceedings

Enter the details as asked and then click “continue” to restore the desired disposed case. This action will acknowledge the user as shown in the screen below.

In order to restore the desired case, user need to first fill the MA application corresponding to that case. For filing the MA application follow the path as shown.



State: Kerala
 District: Alappuzha
[LogOut](#)
[Change Password](#)

FILING
DEALING ASSISTANT
COURT ROOM

Case Type : Select
 Select
 Execution Application(EA)
 Interlocutory Application(IA)
 Miscellaneous Application(MA)
 consumer case(CC)

Submit

Choose the case type as " MA"and then simply, click on the "continue" tab for the next process.

Miscellaneous Application

* Indicates Mandatory Input Fields

*Live/Disposed CC/09/342 [Search](#) CC/09/342 *Date Of Filing : 29/08/2014 *Date Of Hearing : 05/09/2014
 Case No : Normal

Type For Directions

Case Category : ELECTRICITY Case Sub Category : None Case Sub Sub Category : None Case Sub Sub Sub Category : None

[Show Next Fano](#)

Complainant's Details

*Petitioner's Name : BELL CHIT FUNDS & 2 OTHERS Senior Citizen Widow Physically handicap
 Advocate's Name :

Respondent's/Opposite Party Details

*Respondent's Name : KSEB Senior Citizen Widow Physically handicap
 Advocate's Name :

Case Type : Miscellaneous Applica

Remarks :

N/A

Continue

Enter the desired case, as shown in the above screen shot and then simply, click on the "continue " tab to get the acknowledgement as shown below.

Acknowledgment

Case No : **MA/1/2014** In **CC/09/342**
 Date Of Filing: **29/08/2014**
 Complainant : **BELL CHIT FUNDS & 2 OTHERS**
 Opposite Party: **KSEB**
 Category : **ELECTRICITY**
 Date Of Admission Hearing : **05/09/2014**
 Filed By:

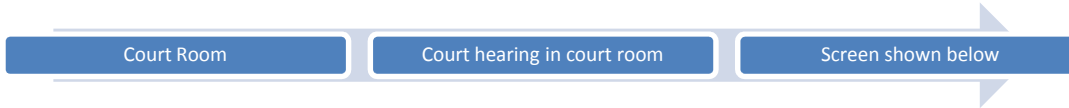
Date of Hearing Noted 05/09/2014 at 10.30 AM **Dealing Assistant**

Signature of the Party/
 Authorised Representative Counsel

[Print](#)

Now, we have filed an MA application corresponding to the case which; user is trying to restore. User will have to dispose this case before the final restore.

Follow the path for disposing the case.




Drag down the screen littlebit, to access the “continue” tab to get the disposing off acknowledgment screen.

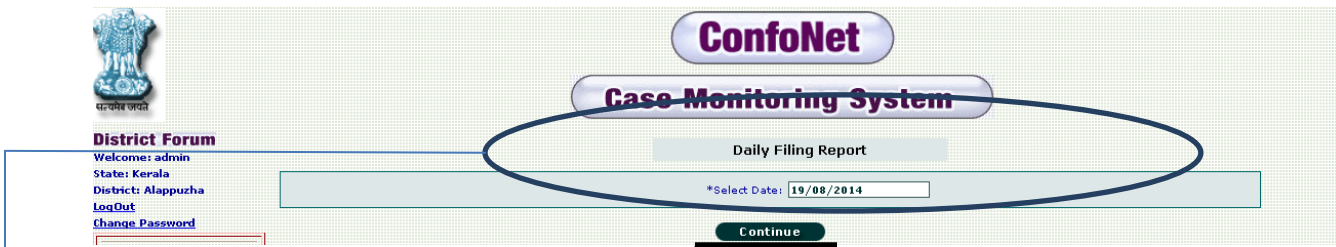
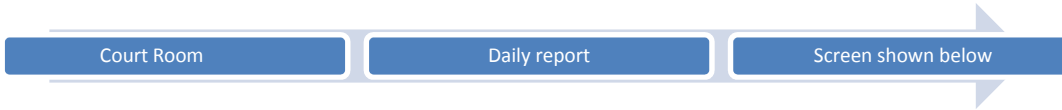
Now, user can simply restore the case by following the path as shown below.



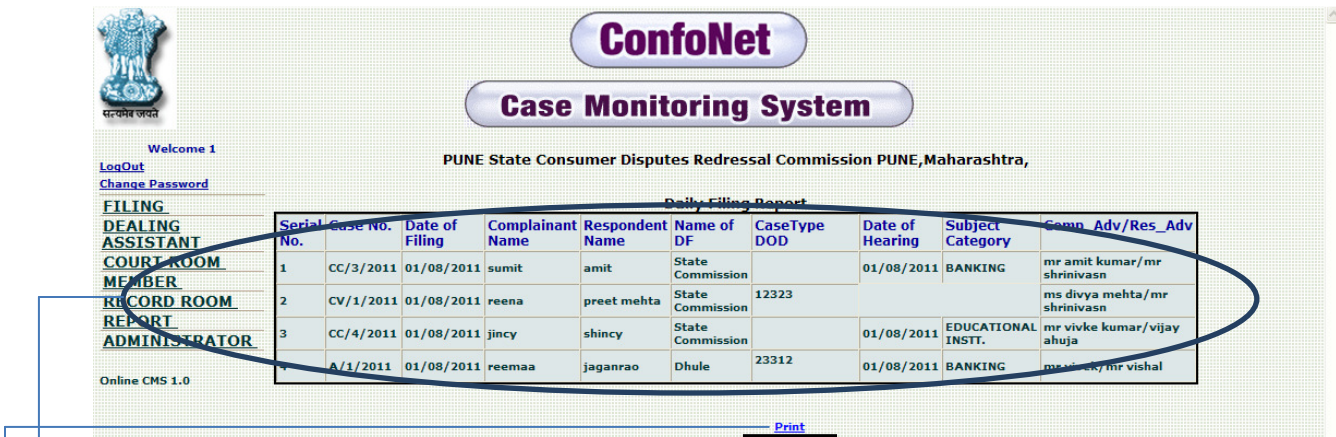
Enter the case details and click on “continue” tab to get the acknowledgment screen as shown below.

Daily Report

This module is designed to know the ware bouts of the cases, and their respective current information. We can segregate the list of cases, according to the desired date.



Enter the desired date; click “continue” for the next step.



List of cases, segregated according to date desired.

Click on “print” tab, to download the list or to take the hard-copy.

Query New

This module is designed to know the current status of the cases, along with the proceedings date as well. Here in user will have the option to customize its report by applying various queries.

Various possible queries are as follows

- In duration
- Select any condition
- Select cause list category
- Select any option of filing listing



District Forum
 Welcome: admin
 State: Kerala
 District: Alappuzha
[LogOut](#)
[Change Password](#)

- [FILING](#)
- [DEALING ASSISTANT](#)
- [COURT ROOM](#)
- [MEMBER](#)
- [RECORD ROOM](#)
- [REPORT](#)
- [QUERIES](#)
- [ADMINISTRATOR](#)

Online CMS 2.5

Queries

In Duration

From Date:
 To Date:

Select Any Field

- Select
- CaseNumber
- Complainant
- Respondent
- Advocate-Complainant
- Advocate-Respondent
- StateCaseNo
- StateOrderDate
- No Of Hearing
- CaseType
- StateName
- Category
- Members
- CauseListCategory
- Date-of-NextHearing

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Select Any Field

Meet All The Above Condition Which Is Selected Meet Any One Of The Above Condition Which Is Selected

Select the various fields as per your requirement; this action will redirect us to the result as shown below.



ConfoNet

Case Monitoring System

Consumer Disputes Redressal Forum
 Near Pazhaveedu Village Office, Pazhaveedu P.O , Alappuzha 688009

Serial No:	Case No:	Complainant	Respondent	Complainant/ Advocate	Respondent / Advocate	Date of Filing	Date of Next Hearing
1.	CC/03/51	V S KANNAN	BRANCH MANAGER FIRST FLIGHT COURIERS AND ANOTHER			05/03/0003	21/04/2010
2.	CC/09/440	Mrs. Suja	Oriental Insurance Company Ltd. & 4 others			24/12/0009	

Click on the "serial case no." to get the proceedings details for specific case, as shown below.



समैव जयते

ConfoNet

Case Monitoring System

Case No:	CC/03/51	Category:	OTHERS
Complainant:	V S KANNAN	Respondent:	BRANCH MANAGER FIRST FLIGHT COURIERS AND ANOTHER
S.N.	Date Of Hearing	Court Proceeding	Date Of Next Hearing
1	2010-04-15	DISMISSED	2010-04-21

Member

This module is designed for accessing two main sub-modules consists of:

- Cause list
- Search

Record Room

Consists of:

- Pending cases: for entering the records of the pending cases;
- Modify Record Room: for Editing and modifying any new information

Pending cases:

Before the actual implementation of this application, pending cases are being recorded in the registers; simply on the piece of paper. Advent of this application allows the user to record all such pending cases in the application. We can easily do the same through this module



Simply, fill all the information asked by the application. * Marked schemas are mandatory and cannot be left blank.

Click on “continue” tab, to get the acknowledgement screen.

District Forum
 Welcome: admin
 State: Kerala
 District: Alappuzha
[LogOut](#)
[Change Password](#)

FILING
 DEALING ASSISTANT
 COURT ROOM
 MEMBER
 RECORD ROOM
 REPORT
 QUERIES
 ADMINISTRATOR

Online CMS 2.5

Record Room

* Indicates Mandatory Input Fields

*** The details entered can be modified through Dealing Assistant Modification or Courtroom Modification

** The disabled field can be entered through Dealing Assistant Modification

*Case Type : *Case No : *Live/Disposed Case No :

*Case Stage:

*Date Of Filing : *Date (Hearing Previous) : *Date (Next Hearing) :

Appellant's Detail

*Appellant's Name : Advocate's Name :

*Appellant's Address : Advocate's Address :

Respondent's Details

*Respondent's Name : Advocate's Name :

*Respondent's Address : Advocate's Address :

Date Of Order : *Case Category :

*Notice Number : *Date Of Issue Of First Notice :

*Number Of Hearings :

*CauseList Category : EA Type: Civil Criminal *Court Number :

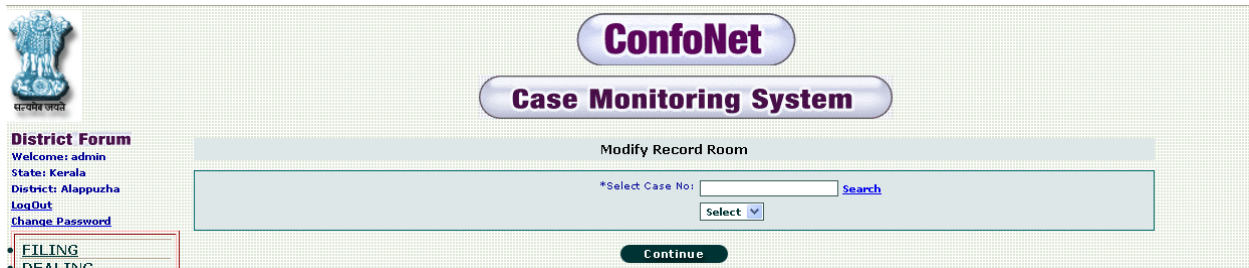
*Court Room Proceedings

Record room case filing table

Field Name	Description
Case Type	Types of cases, applicable for the application
Case No.	Unique number, user need to enter this manually in the application
Date of filing	System generated, can be edited as per the requirement
Date of next and previous hearing	System generated, can be edited. But, it should not be before the date of filing
Applicant name & address	Name and address, information of the applicant
Advocates name & address	Name and address, information of the applicants advocates
*Respondents information	Name and address, information of the respondents. Cannot be left blank
Advocates name & address	Name and address, information of the respondents advocates
Attach to case number	NA, for modification only
Date of order	NA, for modification only
*Case category	Case Type, mandatory cannot be left blank
*Case Stage	List of case stages involves
Notice number	System generated, corresponds to the case stage
Date of Issue of First Notice	First Issue Notice date(DD/MM/YYYY)
Cause List Category	List of cause lists category
Court Number	Unique, allocated number to the court
Court Proceedings	Text area for the previous court room hearing

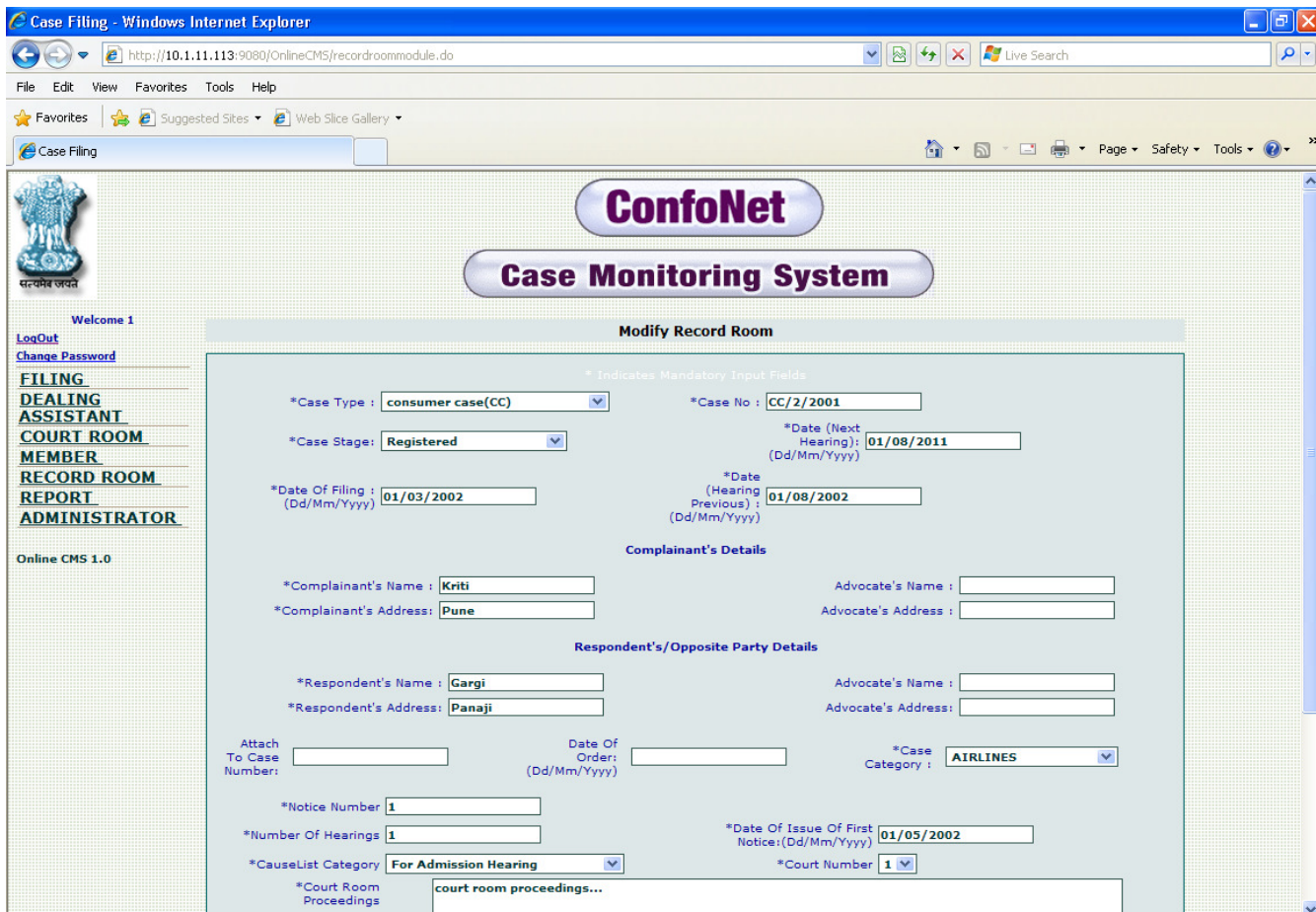
Modify Record Room

If in any case user need to modify or edit the cases information, which belongs to the record room. They can do the same through this module.



→ Enter the desired case number, and then click “continue” for the next step.

After doing the modification in the screen shown below, simply click on the “continue” to get the acknowledgement for the same.



Report

Consists; lists of segregated and customized reports as per the user requirements. These reports can further be used for auditing and analysis purposes.

Case dealt in state forum

This module is designed to specifically fetch the cases, which are being handled in the state commissions along with their cases types as well.

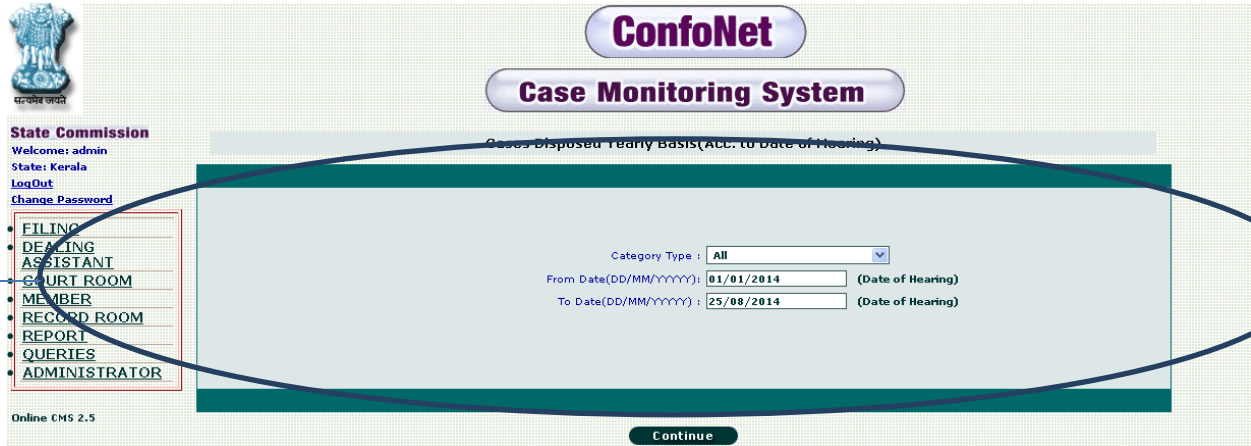


→ Enter all the information being asked by the application as per your requirements, and then click on “continue” tab.

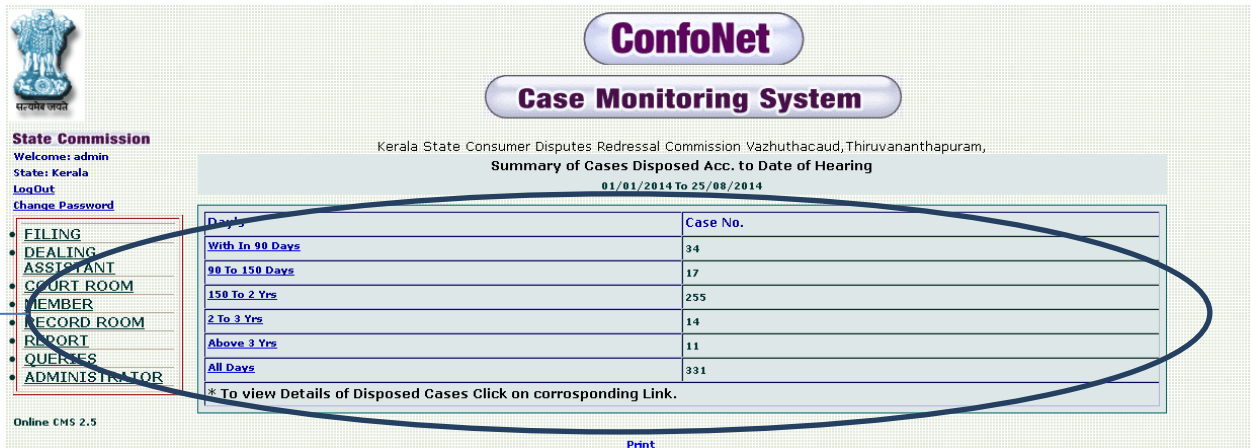
Type of Case - Year	Filed	Disposed	Pending	Cummulative Pending
Execution Application(EA) - 2014	12	2	10	57
Total - 2014	12	2	10	10
Final Total	12	2	10	

Disposed cases summary (Date of Hearing)

This module is specifically designed for accessing the list of disposed cases, segregated according to respective dates.



Enter all the information being asked by the application as per your requirement, and then simply click on "continue" tab. To, get the summary shown below.

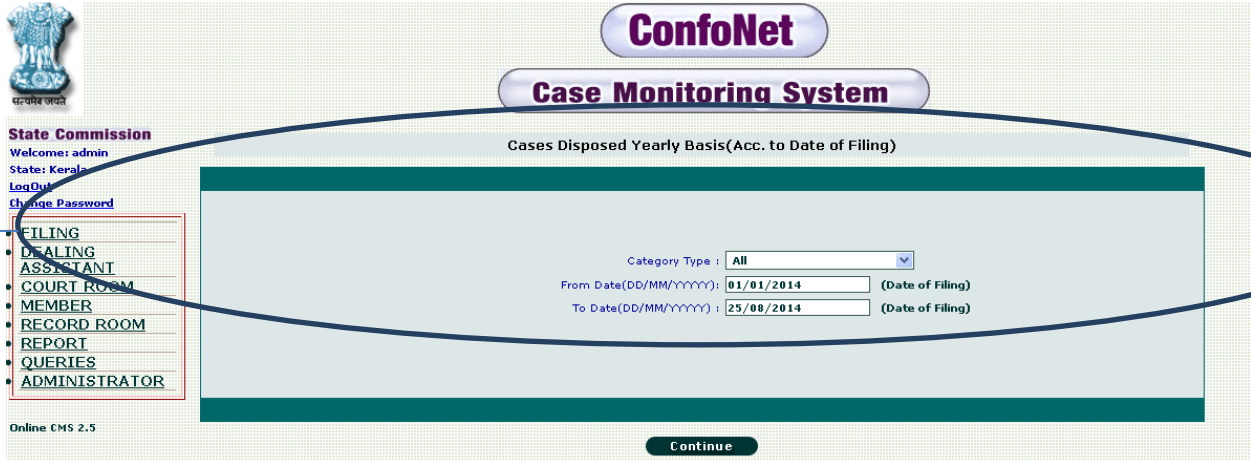


Showing the dates of hearing allocated to dispose case no.

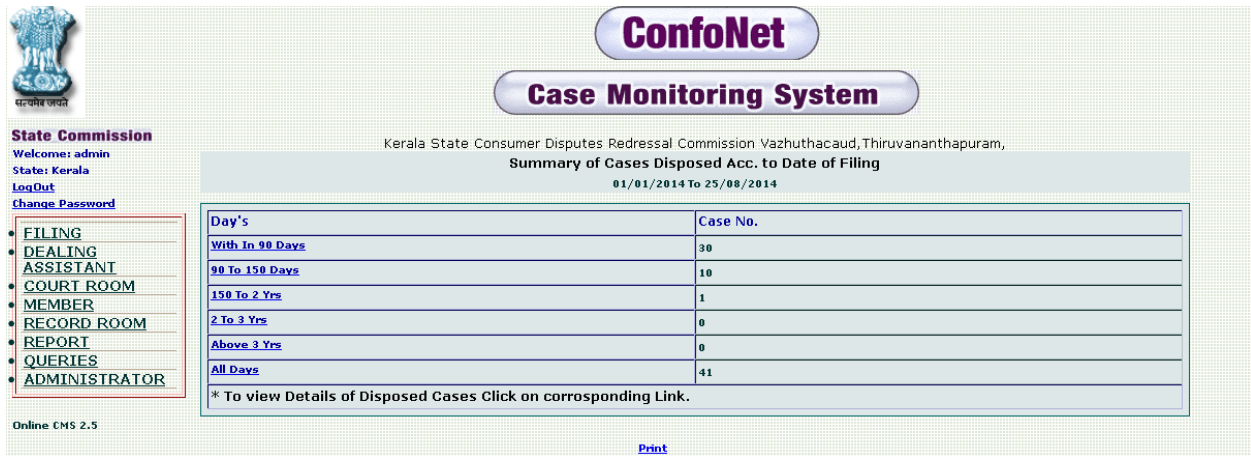
Disposed cases summary (Date of filing)

This module is specifically for accessing disposed cases according to the dates of filing allocated along with their respective summary.



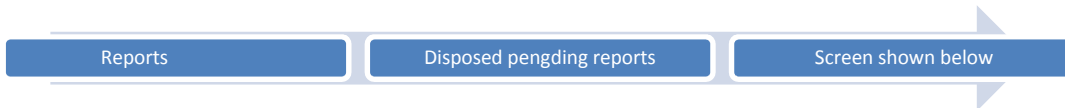


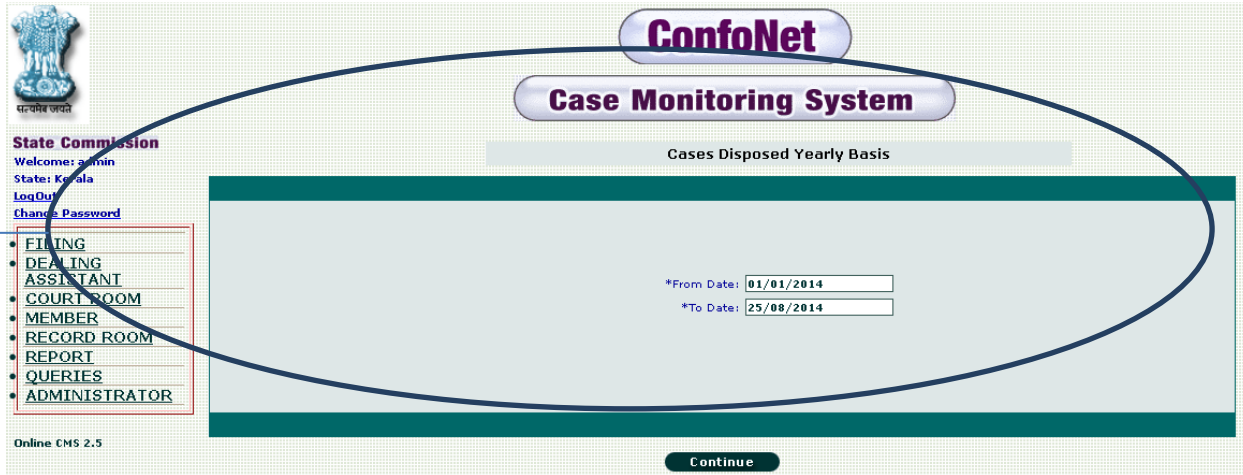
→ Enter all the information being asked by the application as per your requirement, and then simply click on “continue” tab. To, get the summary shown below.



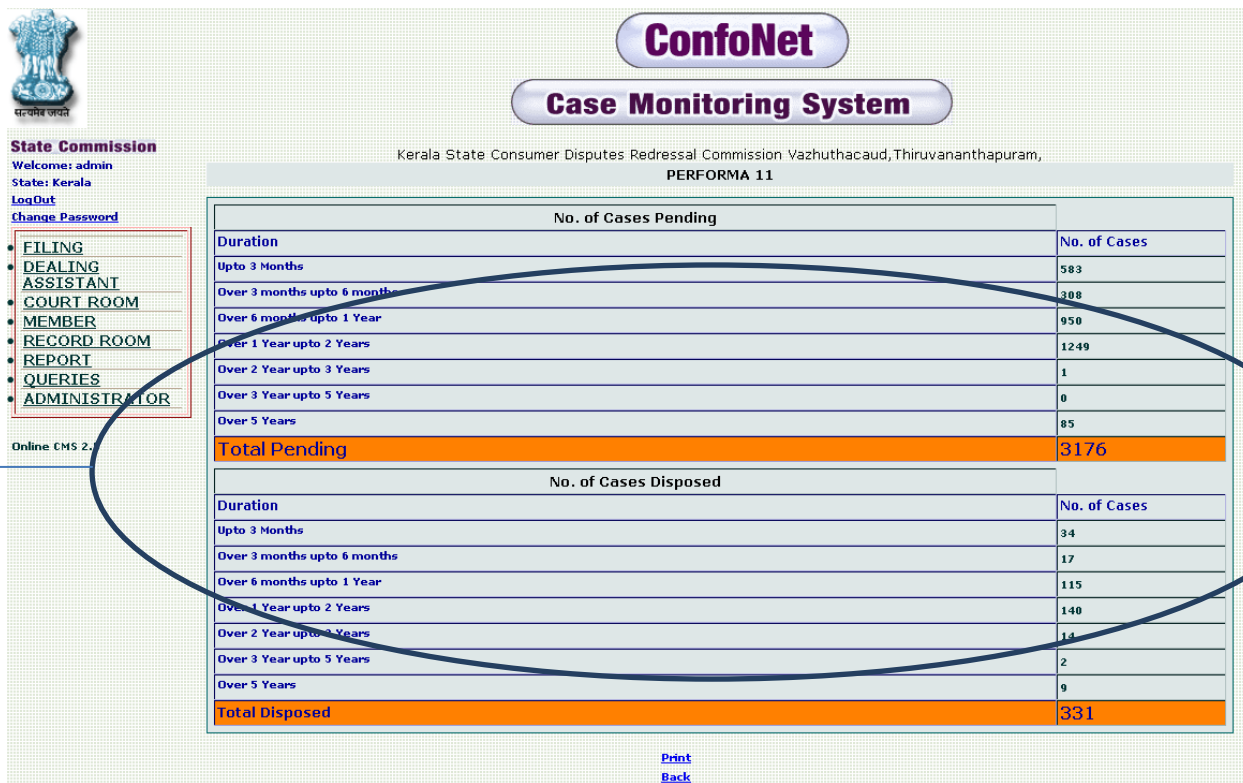
Disposed pending reports

Herein user can fetch the details of pending and disposed cases, segregated according to dates along with their summary as well.





→ Select the “From date” and “To date”, from the date pickers and then simply, click on the “continue” tab. This action will redirect us to the desired information as shown below.



→ You can see the number of pending and disposed cases, segregated according to dates selected by the user.

Category wise pending cases

This module will specifically segregate the result according to categories as desired by the user. This can be related to any industry like airline, banking etc.



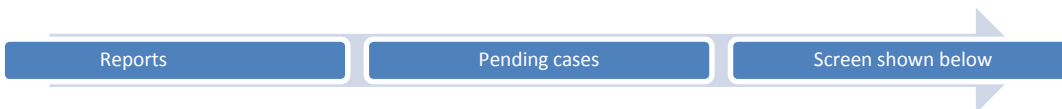
→ Select the category along with other desired information being asked by the application, and then simply click on the “continue” tab.

SNo.	Case No	Complainant/Appellant Name	Respondent/Opposite Party Name	Date of Filing	Stage	Next Hearing Date
1	A/14/284	AIR INDIA LTD	KASTURI HANI, DIRECTOR	25/06/2014	Registered	27/06/2014

Pending cases, segregated according to category “airline”.

Pending cases

This module is designed to fetch all the cases, pending in states commissions. It can further be segregate according to dates.



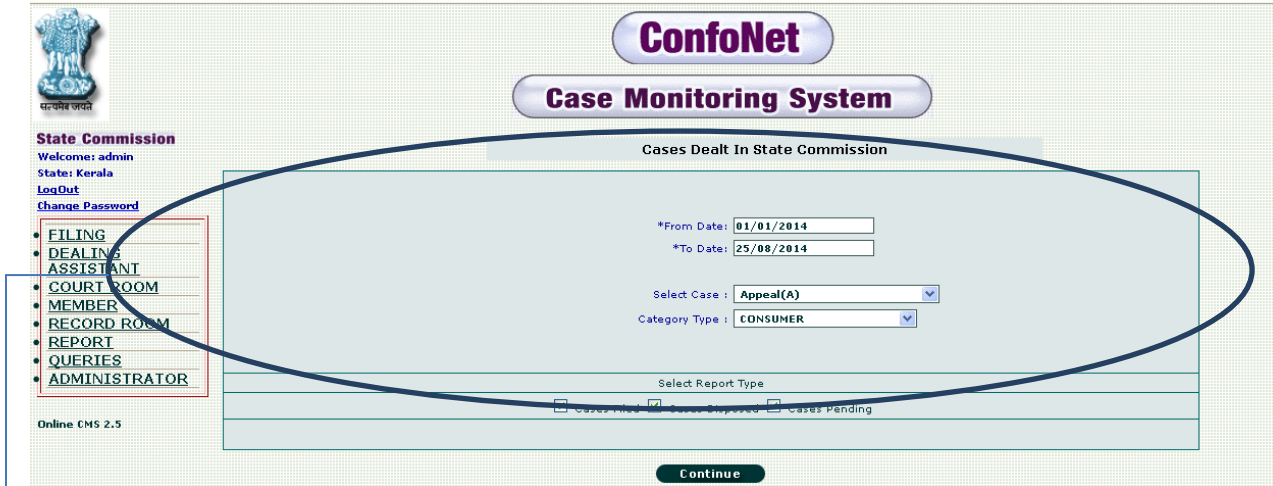
➤ Please select all the information being asked and then simply, click on the “continue” tab, to fetch the desired result as shown below.

SNo.	Case No	Complainant/Appellant Name	Respondent/Opposite Party Name	Date of Filing	Stage	Next Hearing Date
1	A/14/1	THE ADMINISTRATOR	SANDYA MOL	01/01/2014	Adjourn	Wednesday, September 3, 2014
2	A/14/2	BIJU GEORGE	THE MANAGER, ANDRA BANK	01/01/2014	Adjourn	Friday, September 5, 2014
3	A/14/5	BHARATHI.E	M/S POPULAR VEHICLES& SERVICES LTD	01/01/2014	For orders/Reserved for orders	Saturday, May 31, 2014
4	A/14/3	G.CLEETES	ANNA JOSE	02/01/2014	For orders/Reserved for orders	Wednesday, July 23, 2014
5	A/14/7	THE SECRETARY, KERALA STATE ELECTRICITY BOARD	MOTHER SUPERIOR, ADORATION CONVENT	04/01/2014	Adjourn	Thursday, September 18, 2014

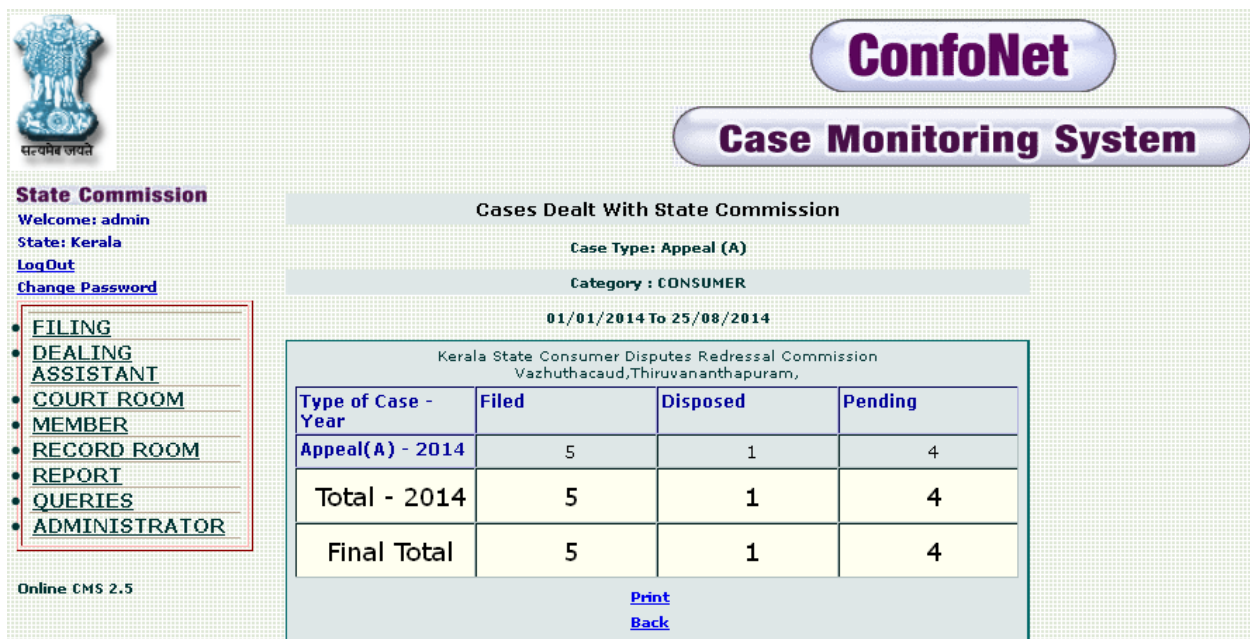
➤ Screen showing the list along with their current status.

Category wise cases dealt in district forum

Here in user can fetch the cases, which are being dealt in district forum segregated to according to category.

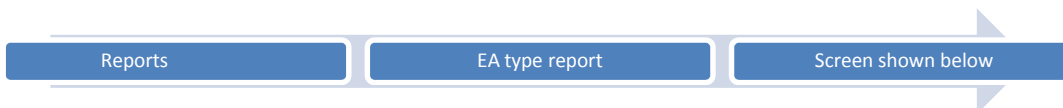


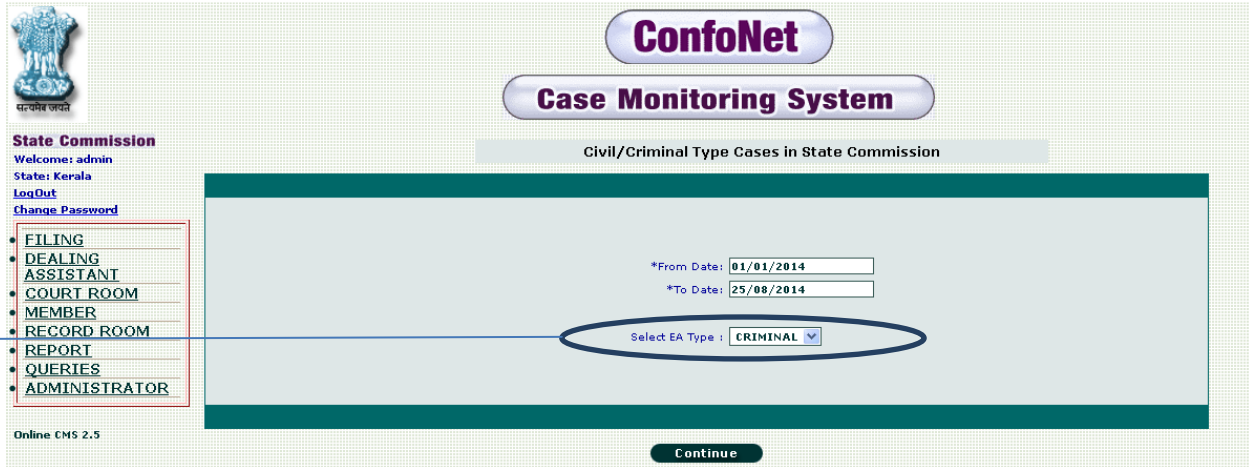
Select the “category type” along with the other desired information, and then simply click on the “continue” tab to fetch the desired report as shown below.



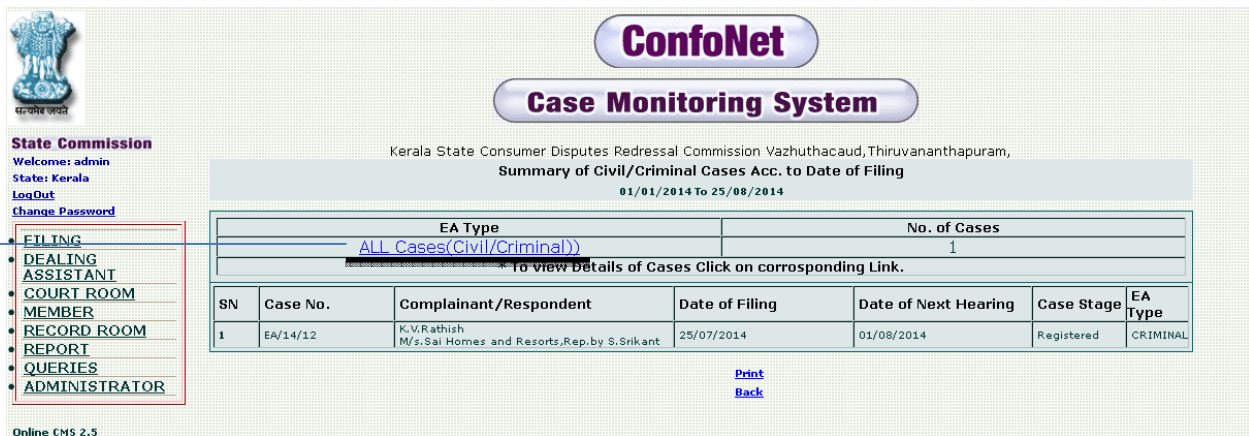
EA type report

For accessing all the EA type cases and their details.





→ Select the EA type category and then simply, click on continue to fetch the desired reports

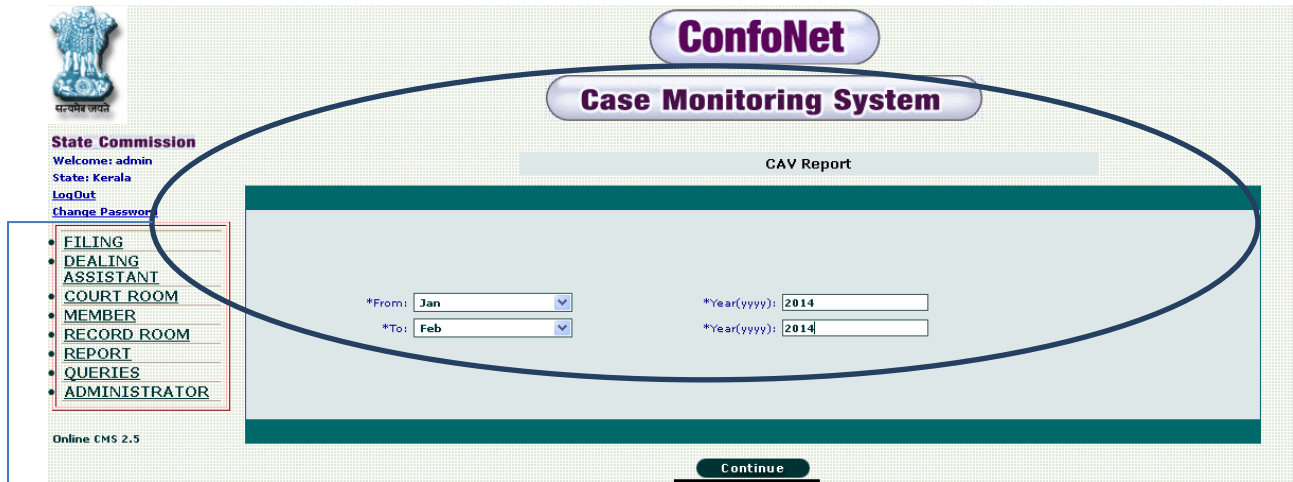


→ Click to further Expand it.

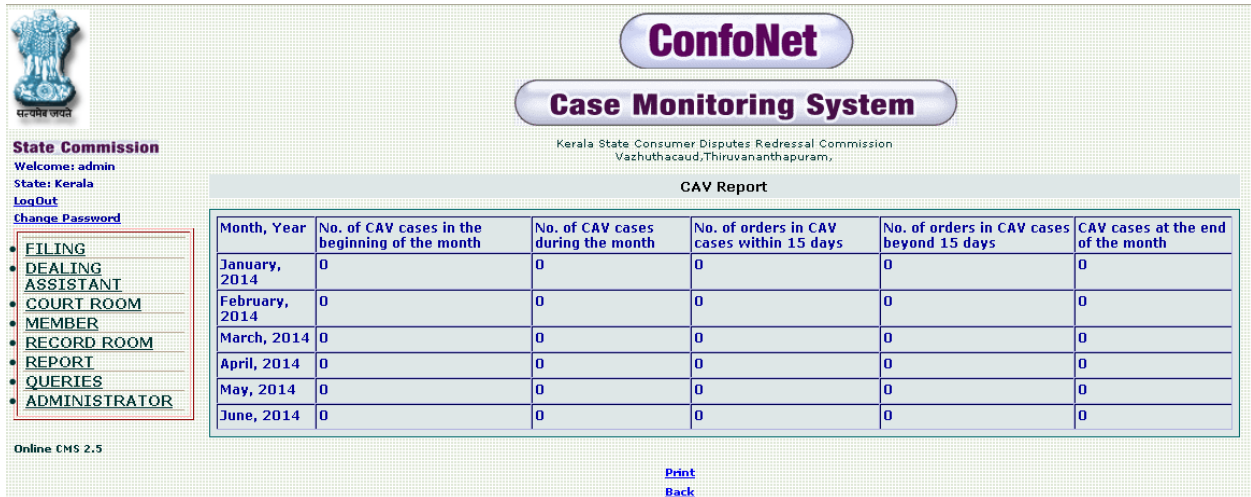
CAV Report

Sometimes, judgments of the cases are reserved by some president / member. These types of cases are termed as CAV cases and can be easily accessed here in this sub module. Generally, in these types of cases judgment is reserved and either to be pronounced after 1month or already been pronounced before 1month.



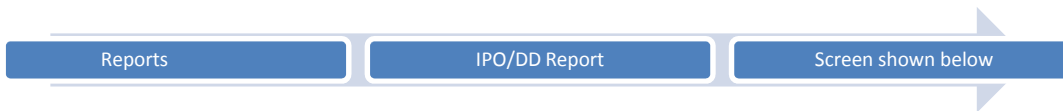


→ Select the From and To dates from the drop-down menu along with the year as well to fetch the desired result as shown below.



IPO / DD report

This module is designed to fetch the details of the IPO / DD corresponding to specific cases. We can search the cases on the basis of either duration or by selecting the case type.



ConfoNet
Case Monitoring System

IPO/DD Report

Select Duration By
 *From Date(DD/MM/YYYY): 01/01/2014
 *To Date(DD/MM/YYYY): 25/08/2014

Select By Case Type
 *Select Case No.: [Search](#)

→ Select either by duration or by case type as per your requirement and then simply, click on the “continue” tab to fetch the desired result as shown below. User, cannot select both the option simultaneously

ConfoNet
Case Monitoring System

DD Report

S. No.	Case No.	DD No.	DD Bank	DD Date	DD Amount
1	CC/14/9	950809	KOTAK MAHINDRA BANK	2014-01-20	4000.00
2	CC/14/8	950811	kotak mahindra bank	2014-01-20	4000.00
3	CC/14/7	950810	kotak mahindra bank	2014-01-20	4000.00
4	CC/14/69	3241	df grg gf d	2013-01-21	124.00
5	CC/14/69	34	a gd asdgsdga ger	2013-01-29	422.00
6	CC/14/68	602023	DHANLAXMI BANK	2014-07-16	2000.00
7	CC/14/67	470568	sbt	2014-07-14	4000.00
8	CC/14/66	543683	sbt	2014-05-27	4000.00
9	CC/14/65	814882	sbi	2014-05-23	4000.00

Stage wise pending reports

List of pending cases filtered according to their stage e.g. (registered, admit, issue, notice, final hearing etc.).

Select the duration by, year by, case type and stage type along with the report type.



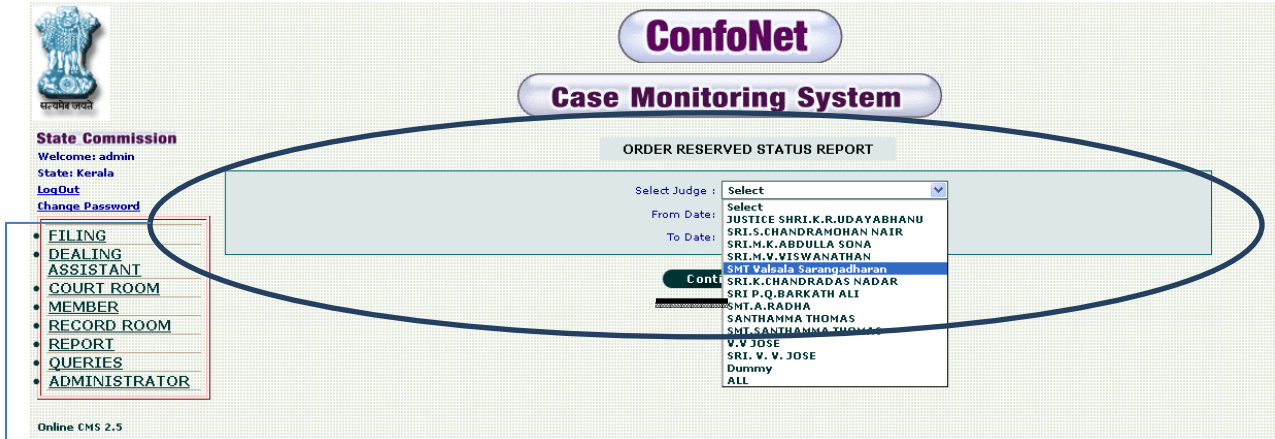
Click on "continue" tab, after selecting all the desired information being asked by the application.

SNo.	Case No	Complainant/Appellant Name	Respondent/Opposite Party Name	Date of Filing	Category	Next Hearing Date
1	A/14/289	M/S JRG SECURITIES PVT LTD	N SHAJY	09/05/2014	SERVICE DEFICIENCY	25/07/2014
2	A/14/228	SECRETARY, PALAKKAD NAGARASABHA	P.N RAJENDRAN	20/05/2014	OTHERS	18/09/2014
3	A/14/255	raj kumar k.c	manager south malabar gramin bank	21/05/2014	BANKING	11/06/2014
4	A/14/257	Subhadra L	The Regional Provident Fund Commissioner	28/05/2014	OTHERS	25/06/2014
5	A/14/246	Thrissur Corporation	Shanavas A V	29/05/2014	OTHERS	18/06/2014
6	A/14/249	C.J GEORGE, MANAGING DIRECTOR GEOJITH FINANCIAL SERVICES LTD	R. VIJAYA CHANDRAN NAIR	04/06/2014	FINANCE	18/06/2014

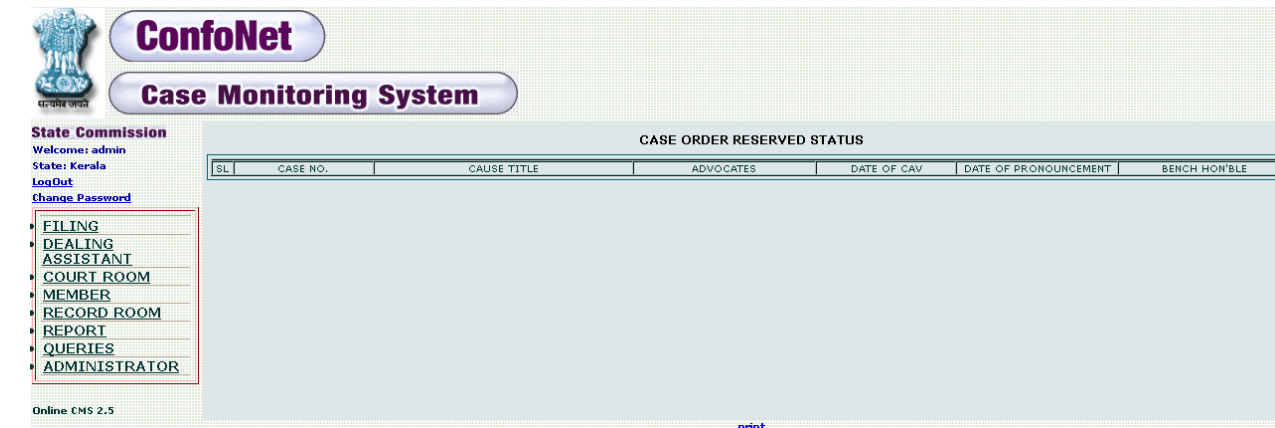
Judgment Reserved

During the overall process of the cases, there might be stage of Judgment reserved. Wherein, judgment is reserved for some time to be announced by some president / member. This module will fetch the information regarding all the reserved judgments. User can select this case stage, during the court room hearing or court room modification along with the president / member for whom its judgment will be reserved.



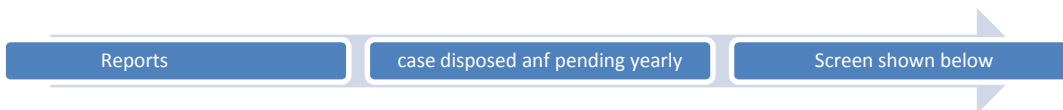


➤ Select the judge along with the “from” and “to” date. Then, simply click on the “continue” tab to fetch the desired result.



Case disposed and pending yearly

This module provides us the combined report of all the pending and disposed cases separated according to selected duration.



→ Select the “from” and “to” date, along with the report type and then simply, click on “continue” tab to get the desired screen as shown below.

S.No.	Year	Cases Registered during the Year	Disposed Off During the Year	Pending during the year	Cumulative Pending Till the End of year
1	2014	424	41	383	2632
	Total	424	41	383	

MIS Reports

Management information system, this module will further segregate reports as per the management wish. Herein different check box and radio buttons are provided to further filter the report to more precise manner.



ConfoNet

Case Monitoring System

State Commission

Welcome: admin
 State: Kerala
 LogOut
 Change Password

- FILING
- DEALING ASSISTANT
- COURT ROOM
- MEMBER
- RECORD ROOM
- REPORT
- QUERIES
- ADMINISTRATOR

Online CMS 2.0

Report: Daily / Montly / Yearly Statement of Pending Cases

Competition(?) Fora	Kerala State Commission
Select Report	<input checked="" type="radio"/> Yearly <input type="radio"/> Monthly <input type="radio"/> Daily <input type="radio"/> None
Select Period	<input type="radio"/> Current Year <input checked="" type="radio"/> From <input type="text" value="2014"/> To <input type="text" value="2014"/> <input type="radio"/> Since Inception
Case Type Includes :	<input checked="" type="checkbox"/> consumer case(CC) <input checked="" type="checkbox"/> Appeal(A) <input type="checkbox"/> Revision Petition(RP) <input type="checkbox"/> Transfer Application(TA) <input type="checkbox"/> <input type="checkbox"/> Execution Application(EA) <input type="checkbox"/> Caveat Cases(CV) <input type="checkbox"/> Miscellaneous Application(MA) <input type="checkbox"/> <input type="checkbox"/> Interlocutory Application(IA)
Disposal Includes :	<input checked="" type="checkbox"/> Disposed Off <input checked="" type="checkbox"/> Allowed <input checked="" type="checkbox"/> Disposed Off / Compliance
Options :	<input checked="" type="checkbox"/> Disposal against Date of Filing <input type="checkbox"/> Disposal against Date of Hearing <input checked="" type="checkbox"/> Include Old Balance <input checked="" type="checkbox"/> Show Old Balance <input checked="" type="checkbox"/> No Breakup for Old Pendency
Breakup By :	<input type="checkbox"/> Category <input type="checkbox"/> Case Type <input type="checkbox"/> Location Wise
Report Column Includes :	<input checked="" type="checkbox"/> Previous Pending <input checked="" type="checkbox"/> Registered <input type="checkbox"/> Restored <input checked="" type="checkbox"/> Disposed <input checked="" type="checkbox"/> Pending <input checked="" type="checkbox"/> Disposal Rate <input checked="" type="checkbox"/> Month <input checked="" type="checkbox"/> Year
Report Format :	<input checked="" type="radio"/> Format1 <input type="radio"/> Format2 (Under Construction)

Continue

→ Herein we can filter the reports according to following parameters

- Select Report (select the radio button as per your requirement, it can be either yearly, monthly, daily or none)
- Select Period (it can be either a current year, duration “from” to “to” dates or since inception)
- Case type include (select the type of cases, you wish to include or take information from)
- Disposal includes (it can either Disposed off, allowed and disposed off / compliance or mix one or two)
- Options (it can be combination or either of disposal against date of filing, disposal against date of hearing, include old balance, show old balance and no breakup for old pendency).
- Breakup by (it can be either category or case type)
- Report Columns Includes (it can be combination or either of previous pending, registered, restored, disposed, pending, disposal rate, month and year)
- Report Format

→ Click on “continue” tab, after segregating from the following parameter to get the desired result as shown below.

MIS REPORT

YEARLY STATEMENT OF PENDING CASES FOR THE PERIOD 01/01/2014 and 31/12/2014

Commission : Kerala
 Fora : State Commission
 Case Type Includes : consumer case(CC),null
 From : 2014 To : 2014

#Disposal includes the cases disposed against the cases filed in the period

Year	Previous Pending	Filed	Disposed	Pending	Current Pending	Disposal Rate
Upto 2013	0	7364	5535	1840	1840	75.16
2014	1840	383	28	355	2195	7.31
	Sub Total	383	28			7.31
	Total	7747	5563		2195	71.81

[Print](#)

Query

This module is designed to give answer to the questions, related to cases. Where in sometime user need more precise information about the cases. It consists of number of sub-module; we will discuss each of these sub-modules in details as the document proceeds further.

Case History

This module will present you with the detail information regarding the case. Further, user can easily segregated the result; as per your requirement.



Enter the case number and then click on search. After that simply, select the same case number from the select drop-down menu, along with select the report type to segregate the report as per your requirement. After that simply click on the "continue" tab, to get the desired report as shown below.

ConfoNet
Case Monitoring System

District Forum
Welcome: admin
State: Kerala
District: Alappuzha
[LogOut](#)
[Change Password](#)

- [FILING](#)
- [DEALING ASSISTANT](#)
- [COURT ROOM](#)
- [MEMBER](#)
- [RECORD ROOM](#)
- [REPORT](#)
- [QUERIES](#)
- [ADMINISTRATOR](#)

Online CMS 2.5

Case History

Case No.:	CC/76/07	Filing Date:	26/04/2007	Case Stage:	Hearing
Case Category:	ELECTRICITY	Date Of Next Hearing:	27/11/2008	Result Of The Case:	None

Complainant Name: K.Ravindran
Complainant Address: Aiswaraya Super Market, Nooranad, Alappuzha
Advocate Name: M.R.Chandra Ketha
Advocate Address: Alappuzha
Respondent Name: Secretary, K.S.E.B.
Respondent Address: K.S.E.B., Thiruvananthapuram
Advocate Name:
Advocate Address:
Remarks In Filing:

[Additional Complainant Information](#)

SN	Complainant Name	Complainant Address	Advocate Name	Advocate Address
No Data Found				

[Additional Respondent Information](#)
[Hearing Information](#)

[Print](#)
[Back](#)

→ Click to expand the additional complainant information.

→ Click to expand the additional respondent information.

→ Click to expand the hearing information.

A-Diary

This module presents the court-proceedings for the particular specific day.

ConfoNet
Case Monitoring System

District Forum
Welcome: admin
State: Kerala
District: Alappuzha
[LogOut](#)
[Change Password](#)

- [FILING](#)
- [DEALING ASSISTANT](#)
- [COURT ROOM](#)
- [MEMBER](#)
- [RECORD ROOM](#)
- [REPORT](#)
- [QUERIES](#)
- [ADMINISTRATOR](#)

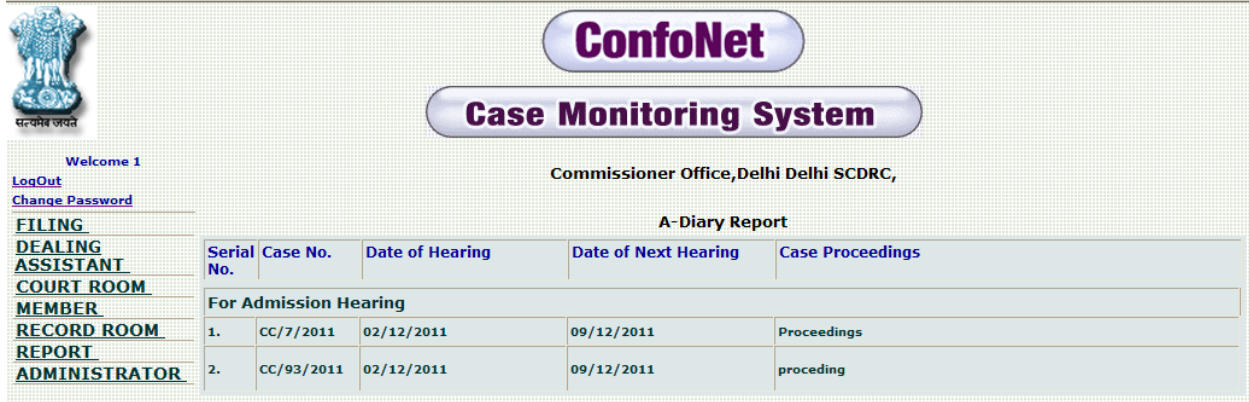
Online CMS 2.5

A-Diary

*Select Date:

[Continue](#)

→ Select the date and click continue to get the desired result as shown in the screen below.



ConfoNet
Case Monitoring System

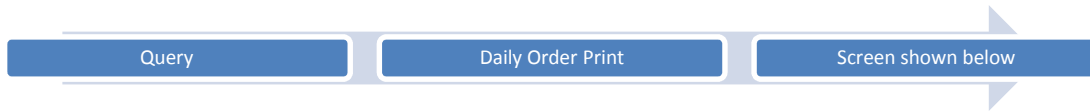
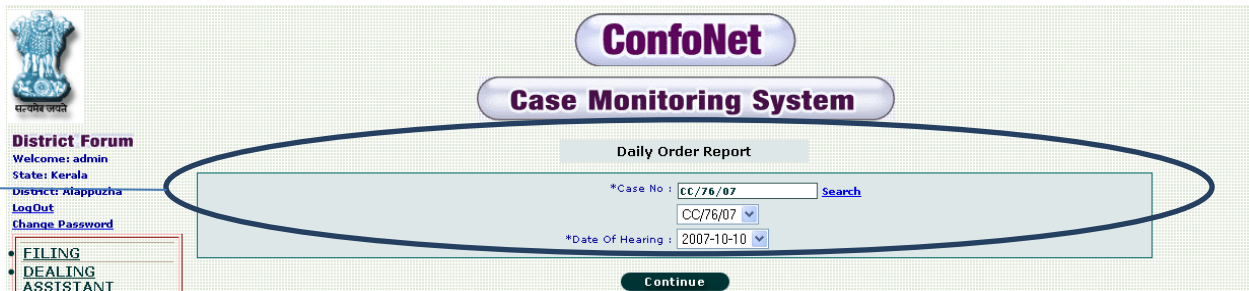
Commissioner Office, Delhi Delhi SCDRC,

A-Diary Report

Serial No.	Case No.	Date of Hearing	Date of Next Hearing	Case Proceedings
For Admission Hearing				
1.	CC/7/2011	02/12/2011	09/12/2011	Proceedings
2.	CC/93/2011	02/12/2011	09/12/2011	proceeding

Daily Order Print

User can print the daily order entry information through this module. But, it can be done only after entry is being done in “daily order entry” sub-module under the “court room” module.

ConfoNet
Case Monitoring System

District Forum
Welcome: admin
State: Kerala
District: Alappuzha

*Case No : Search
 *Date Of Hearing :

→ Select the case number and date of hearing from the drop-down menu and then simply click on the “continue” tab for the next step as shown below.



ConfoNet
Case Monitoring System

District Forum
Welcome: admin
State: Kerala
District: Alappuzha

Daily Order

Daily Order for CC/76/07

Click on “print” to get the daily order information, as in the screen shown below.

State Consumer Disputes Redressal Commission, Maharashtra
 Bhawani Bhawan(Gr. Floor),31 Belvendre Road, Maharashtra
 Complaint Case No. CC/2/2011

vimesh
 ramesh Vs. ramesh and Others

BEFORE:
 HONABLE MR. JUSTICE L.K Advani PRESIDING MEMBER

For the Complainant:
 For the Opp. Party:
 Dated : 29 Jul 2011

ORDER

The court room proceedings....

[HONABLE MR. JUSTICE L.K Advani]
 PRESIDING MEMBER

→ “Daily order”, information for the selected case

Cause Title /Judgment Print

This sub-module presents us with the final order report of the disposed cases. User enter this information in the “cause title/judgment entry” sub-module under the “court room” module



ConfoNet
Case Monitoring System
 Cause Title/Judgement Report

*Case No : [Search](#)

Select

*Date Of Hearing : Select

[Continue](#)

Enter the case number and date of hearing from the drop-down menu and then simply click on the “continue” tab for the next process as shown below.

ConfoNet
Case Monitoring System
 Judgement

[Print](#) Final Order for CC/5/2011

→ Click on the “print” tab, to get the final order information as shown below.

final order
maharashtra,pune
india

Complaint Case No. CC/5/2011

1. farashComplainant(s)
 Versus
 1. renaOpp.Party(s)

BEFORE:
HONABLE MR. JUSTICE L.K Advani PRESIDING MEMBER

For the Complainant:
 For the Opp. Party:

Proceedings...

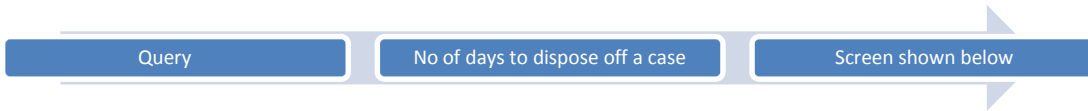
ORDER

[HONABLE MR. JUSTICE L.K Advani]
 PRESIDING MEMBER

→ Final order report for the selected case

No of days to dispose off a case

This module presents the information regarding the number of days to dispose off a case, since its date of filing.



→ Select the case number and then click on the "Get days" tab.

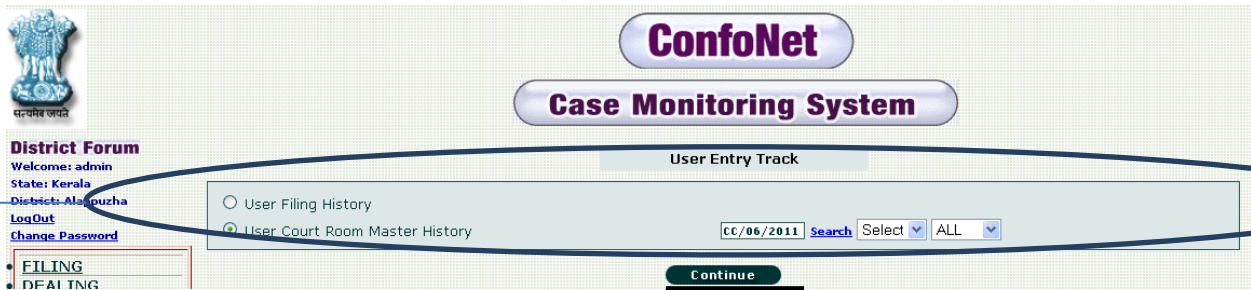
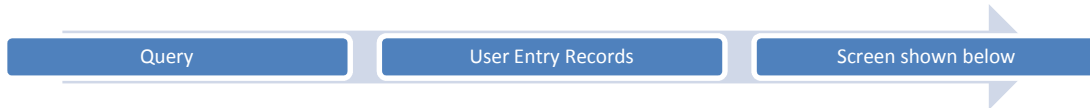
→ Desired result

User Entry Records

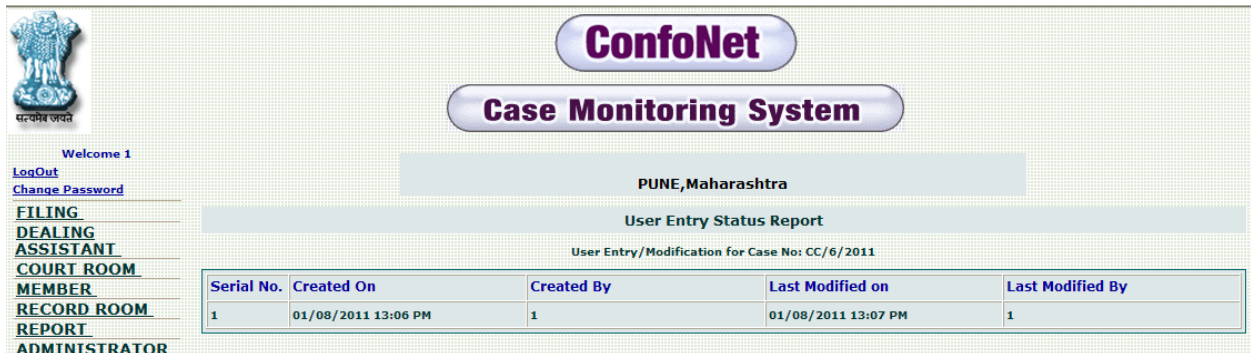
This module is designed to fetch the information related to user records corresponding to any particular case.

User entry can be viewed in two options

- User Filing history (contains the details of the user at time of filing the case)
- User Court room master entry (Full detail information)

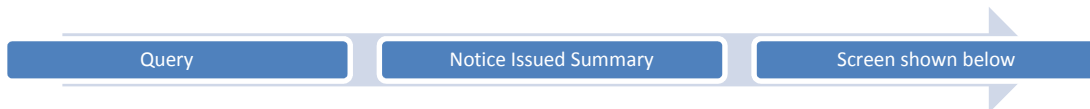


Select the type of user entry from the radio buttons now, select the case number and simply click “continue”.



Notice Issued Summary

This module is used to get the notices information corresponding to any case, its entry is being made in “Issue Notice” sub-module under the “dealing assistant” module. These notices summary can be easily accessed here.



The screenshot shows the ConfoNet Case Monitoring System interface. At the top, there is a header with the ConfoNet logo and the text 'Case Monitoring System'. Below this, there is a search bar with the text 'Notice Summary' and a search button. The search bar contains the text 'Type Case No. to search CC/76/07' and a dropdown menu for 'Select Case No.' with the value 'CC/76/07'. A 'Continue' button is located below the search bar. On the left side, there is a sidebar with the text 'District Forum' and a list of menu items including 'FILING', 'DEALING ASSISTANT', 'COURT ROOM', and 'MEMBER ROOM'. The 'FILING' menu item is highlighted with a red box.

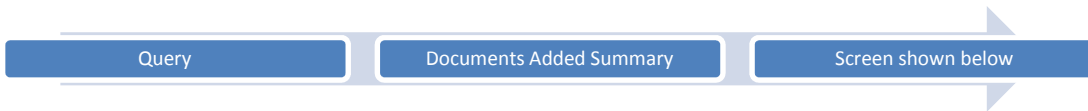
→ Enter the case number and then click on the “continue” tab.

The screenshot shows the ConfoNet Case Monitoring System interface displaying a detailed case report. The header includes the ConfoNet logo and the text 'Case Monitoring System'. Below this, there is a section for 'Alappuzha' with the address 'Near Pazhaveedu Village Office, Pazhaveedu P.O, Alappuzha 688009' and the text 'Detailed Case Report'. The report title is 'Notice Details for Case No: CC/76/07'. A table with three columns: 'Serial No.', 'Notice Name', and 'Notice Date' is displayed. The table contains three rows of data.

Serial No.	Notice Name	Notice Date
1	Notice	Monday, December 17, 2007
2	Notice	Monday, December 29, 2008
3	Notice	Tuesday, June 11, 2013

Documents Added Summary

This module presents us with the information and number of all the documents added corresponding to any case. These documents are generally added in the “Add Documents” sub-module in the “dealing assistant” module.



The screenshot shows the ConfoNet Case Monitoring System interface. At the top, there is a header with the ConfoNet logo and the text 'Case Monitoring System'. Below this, there is a search bar with the text 'Select Case No for Document Detail' and a search button. The search bar contains the text 'Type Case No. to search CC/76/07' and a dropdown menu for 'Select Case No.' with the value 'CC/76/07'. A 'Continue' button is located below the search bar. On the left side, there is a sidebar with the text 'District Forum' and a list of menu items including 'FILING', 'DEALING ASSISTANT', 'COURT ROOM', and 'MEMBER ROOM'. The 'FILING' menu item is highlighted with a red box.

→ Enter the case number and then click on the “Continue” tab.

The screenshot shows the ConfoNet Case Monitoring System interface displaying a documents added report. The header includes the ConfoNet logo and the text 'Case Monitoring System'. Below this, there is a section for 'PUNE, Maharashtra' with the text 'Documents Added Report'. The report title is 'Document Details for Case No: CC/2/2011'. A table with two columns: 'Serial No' and 'Documents Added' is displayed. The table contains one row of data.

Serial No	Documents Added
1	Driving License

Case Summary

This module will present the user, with the summary of the corresponding case.



Enter the case number and then click on the "Continue" tab.

Serial No.	Case No.	Date Of Filing	Complainant/Appellant Name	Complainant/Appellant Advocate	Respondent/Opposite Party Name	Respondent/Opposite Party Advocate	Date of Hearing	Stage	Causelist category
1	CC/76/07	26/04/2007	K.Ravindran	M.R.Chandra Ketha	Secretary, K.S.E.B.		27/11/2008	Hearing	Miscellaneous Matters

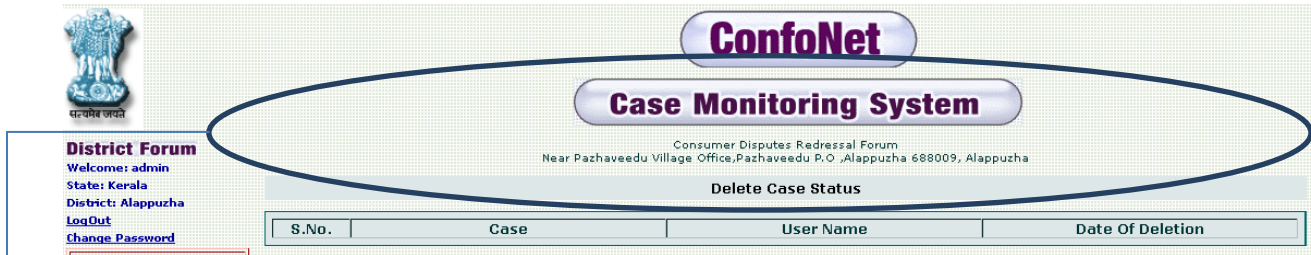
Find deleted cases

This module is designed to get the information of all the cases, which are deleted along with the reason that why, those cases are deleted?

There are two ways to find the delete cases

- Generate report based on a range of date.
- Generate report based on a delete case Number.

Select your preference, by clicking on the radio button corresponding to it. Fill all the details and then simply click on the “continue” tab to generate the desired result.

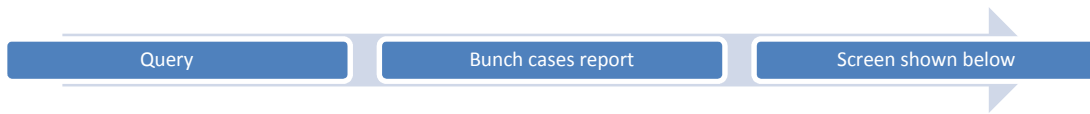


Format; showing the delete case status, user can also take the print out of the same by clicking at the “print” tab provided at the bottom of the application.

Second option is to simply, select the delete case number in the schemas provided and then click on the “continue” tab to generate the result.

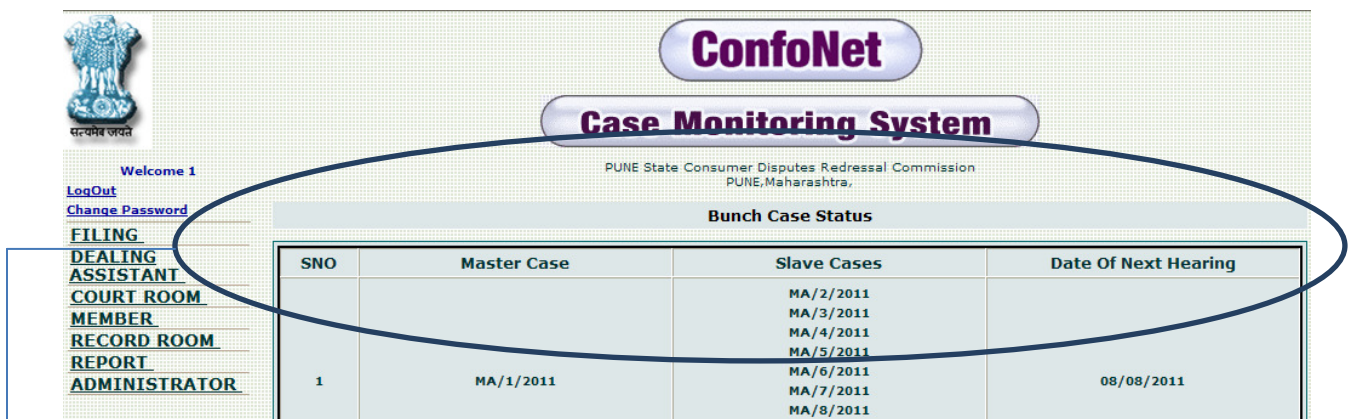
Bunch case report

This module will help in fetching all the information related to bunch cases master and their corresponding slave cases.



There are two ways to fetch the bunch case master report

- Generate report based on range of dates
- Generate report bases on master case number

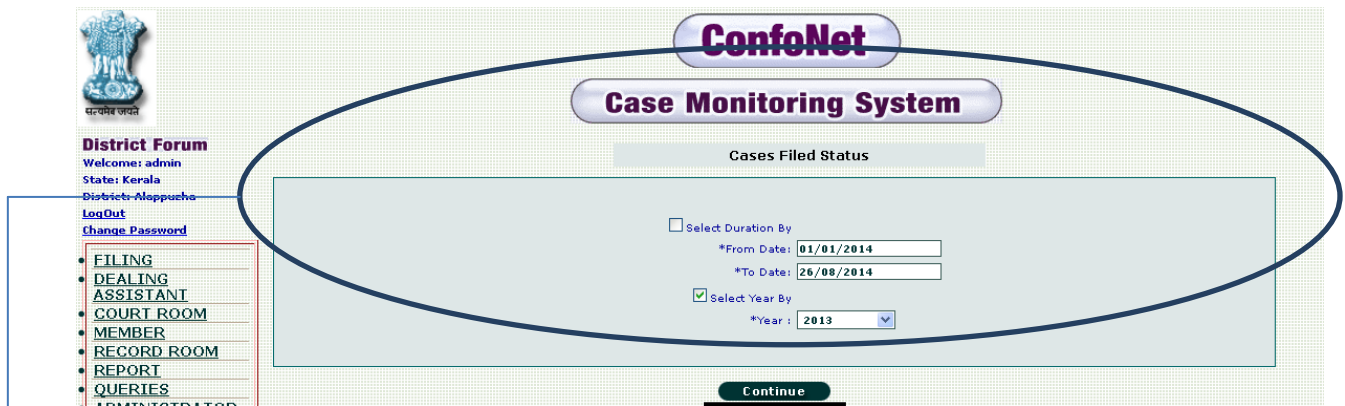


Screen, shows the master cases and their corresponding slave cases along with their date of next hearing.

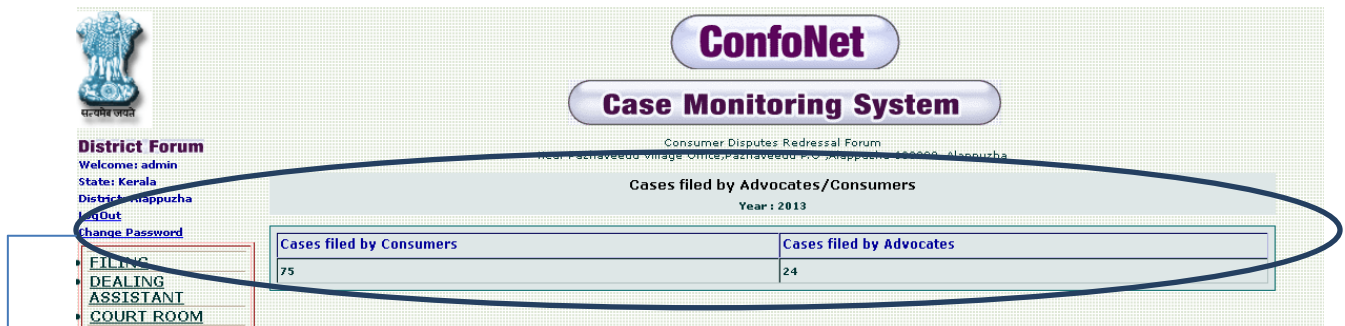
Filed by consumer /advocate report

It shows the combine report of cases filed by consumers and cases filed by the advocate. It can be viewed on the basis two main parameters.

- Select duration by (segregation will be on the basis of duration)
- Select year by () segregation will be on the basis of year)



User can either go by duration or by year. Click on “continue” tab to get the desired result as shown below.



It shows the cases filed by the consumer and cases filed by the advocates for the specific year 2013.

Cases Summary details

(Window / Senior Citizen /PH)

It shows the pending cases details of the consumer who either fall In (Window / Senior Citizen / physical handicap) category.

Here also details can be fetched by two ways.

- Select duration by
- Select year by

Click on “continue” tab to get the desired result after filing all the asked information by the application.

SNo.	Case No	Complainant/Appellant Name	Respondent/Opposite Party Name	Date of Filing	Next Hearing Date	Category Type
1	CC/13/11	DR.K.REMADEVI	THE MANAGER,SBI LIFE INSURANCE COMPANY LTD	02/01/2013	03/01/2013	Senior Citizen/
2	CC/13/12	C.A.AYYAPPAN	PROPRIETOR,NANDILATH G MART	03/01/2013	04/01/2013	Senior Citizen/
3	CC/13/16	DR.V.S.RAMAKRISHNAN NAIR	DTDC COURIER AND CARGO LTD	07/01/2013	10/01/2013	Senior Citizen/
4	CC/13/22	MATHEW PULINKUNNEL	M/S JAIN HOUSING AND CONSTRUCTION LTD	11/01/2013	14/01/2013	Senior Citizen/
5	CC/13/24	G.PREMACHANDRAN	P.V.CHACKO,MANAGING DIRECTOR,LIS DEEPASTHAMBHAM PROJECT	14/01/2013	15/01/2013	Senior Citizen/
6	CC/13/31	CHELAKKAT KESAVAN RAJAMMA	ETIHADAIRWAYS	16/01/2013	17/01/2013	Senior Citizen/
7	CC/13/45	DR.K.GOPAKUMAR	L.G.ELECTRONICS INDIA PVT LTD	21/01/2013	22/01/2013	Senior Citizen/
8	CC/13/51	LEELAMMA JOSE	MR.ABDUL RASHEED A.R.BABU,MANAGING DIRECTOR,HEERA CONSTRUCTION CO (P)LTD	23/01/2013	25/01/2013	Senior Citizen/
9	CC/13/55	P.VISHNU NAMBOODIRI	M/S PARTHASARATHY PROPERTIES (P)LTD	23/01/2013	25/01/2013	Senior Citizen/
10	CC/13/59	K.VIJAYACHANDRA MENON	M/S BSA MOTORS	29/01/2013	30/01/2013	Senior Citizen/
11	CC/13/62	JASEENTHA THOMAS	M/S AVIVA LIFE INSURANCE CO INDIA(P)LTD	29/01/2013	30/01/2013	Senior Citizen/
12	CC/13/87	AMARJITH SINGH	M/S ROYAL OMANIA TOURS AND TRAVELS	04/02/2013	05/02/2013	Senior Citizen/
13	CC/13/90	H.SADASIVAN	KALAMASSERRY SERVICE CO-OPERATIVE BANK LTD ,NO.3046,REPRESENTED BY SECRETARY	06/02/2013	07/02/2013	Senior Citizen/
14	CC/13/93	K.R.VENKITESWARAN	M/S OLVIVIYA ELECTRONIC SHOPPE	07/02/2013	07/02/2013	Senior Citizen/
15	CC/13/95	E.O.JOHN	THE COCHIN FASHION JEWELLERY	07/02/2013	08/02/2013	Senior Citizen/
16	CC/13/113	RAVINDRANATH @RAVI MENON	RP TELEBUY SKYSHOP PVT LTD	12/02/2013	13/02/2013	Senior Citizen/
17	CC/13/116	A.A.XAVIER	ABHILASH,SUPPORT SERVICES	13/02/2013	18/02/2013	Senior Citizen/
18	CC/13/117	A.A.XAVIER	L.G.ELECTRONICS INDIA PVT LTD	13/02/2013	18/02/2013	Senior Citizen/

Administrator

This module is for the official who will overlook all the operational management of the application. It will manage the entire admin related task and only authorized personal can have the access of this specific module.

Admin will be able to

- Set application parameters
- Change password
- Add User
- Assign Module
- Add Members
- Update president / member status
- Shift adjourn cases to new date
- Add Notices
- Edit Notices

- Update case
- Sequence Number
- Format heading address
- Delete cases

We will discuss each of these sub-modules in details.

Set application parameters

These parameters are state specific and here at the very first go we define the heading reports and court name etc. in the format. So that, when a user will be generating the reports, these parameters will be incorporated in the reports by the application automatically.

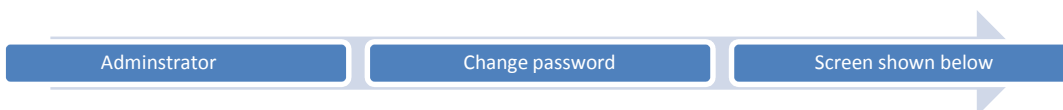


Enter all the information asked by the application and then click on the “continue” tab to get the acknowledgement as shown below.

Acknowledgement screen

Change password

This module is to change or update the new system for the account.





ConfoNet

Case Monitoring System

District Forum

Welcome: admin

State: Kerala

District: Alappuzha

[LogOut](#)

[Change Password](#)

[FILING](#)

Change Password

*Old-Password:

*Password:

*Confirm-Password:

→ Enter the old password (which you are currently using to logging into your account)

→ Password (password, you want to switch too)

→ Confirm password (reenter the password again)

→ Submit to get the acknowledgement for the password change as shown below.



ConfoNet

Case Monitoring System

Welcome 1

[LogOut](#)

Change Password

Your Password has been changed

Add User

Here Administrator can add the new user for the application; admin will create the user name and password for the user as shown below.



ConfoNet

Case Monitoring System

District Forum

Welcome: admin

State: Kerala

District: Alappuzha

[LogOut](#)

[Change Password](#)

[FILING](#)

[DEALING](#)

[ASSISTANT](#)

[COURT ROOM](#)

[MEMBER](#)

[RECORD ROOM](#)

Add User

*Enter User Name: [check Availability](#)

The User Name you chose is available for your use, continue registration

*Enter Password:

*Confirm Password:

→ Enter the username, password for the new user. Please check the availability for the username by clicking on the “check availability” tab, submit to get the acknowledgement confirmation for the same.

NOTE: Password must contain some at least one uppercase letter, one lower case letter and one digit.

District Forum

Welcome: admin

State: Kerala

District: Alappuzha

[LogOut](#)

Acknowledgement

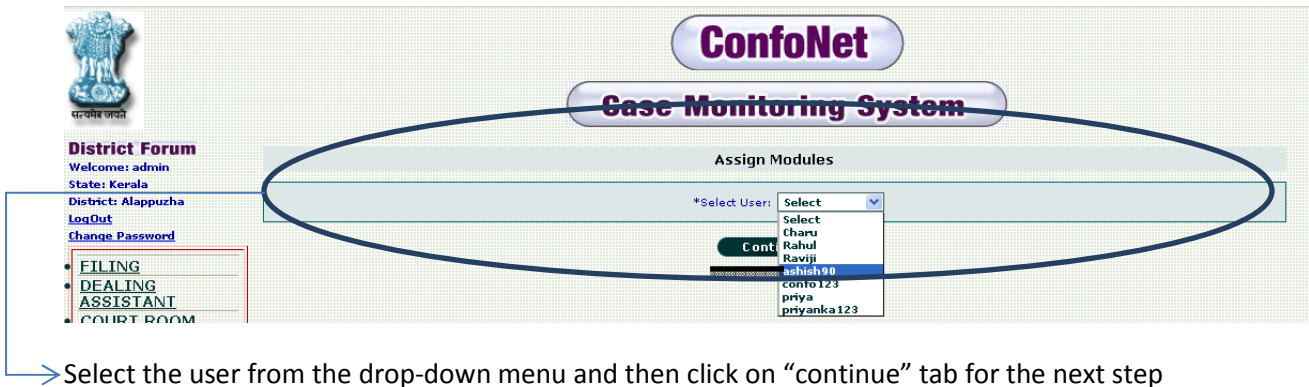
User Successfully Entered

Now, after acknowledgement please login from the newly user to see whether it's being created or not. Newly created account, we cannot find some modules in this account. We will assign module for this user in "Assign module" tab.



Assign module

Herein admin will assign the modules to the newly created user name.



→ Select the user from the drop-down menu and then click on "continue" tab for the next step



Select the modules from the radio button, which you want to assign to the new user and then click on "continue" tab, to get the acknowledgement.



District Forum
 Welcome: admin
 State: Kerala
 District: Alappuzha
[LogOut](#)

ConfoNet

Case Monitoring System

Assign Module

Modules Assigned to User ashish90

Acknowledgement screen for the user "ashish90"

Add Members

Herein user admin will add the president / member for the court room hearing. These are some of the constraints which should be kept in mind before adding any members / president.

- Seniority level for the president will always be "1" i.e. on the top.
- There should be only one president for one court room hearing.
- If in any case there is already a president with seniority level "1", then in order to add a new president, user need to select the active status for the previous present as "No" or active status of the newly added president should be set "No".



District Forum
 Welcome: admin
 State: Kerala
 District: Alappuzha
[LogOut](#)
[Change Password](#)

- [FILING](#)
- [DEALING ASSISTANT](#)
- [COURT ROOM](#)
- [MEMBER](#)
- [RECORD ROOM](#)
- [REPORT](#)
- [QUERIES](#)
- [ADMINISTRATOR](#)

Online CMS 2.5

ConfoNet

Case Monitoring System

Enter New President/Member

** Before changing the Active Status, Please Check the status of the current President/Member by clicking here

* All Fields are Mandatory

President/Member Name:

Surname:

Designation:

Active Status:

Justice Status:

CourtId:

Seniority:

Address:

City:

State:

→ CONSTRAINT:

District Forum
 Welcome: admin
 State: Kerala
 District: Alappuzha
[LogOut](#)
[Change Password](#)

President Status Check

*Either the Active Status of the President you are updating is Yes or You are trying to make another President active when The Previous is already active.
 Please Update the Active Status of Previous President, then Only New President Active Status will be done.

We need to change the active status as shown below, to update the following president.

Constraints for adding the new member (Not President):

- Member’s seniority level will always be greater than “1”
- If there is already an active member with some seniority and we are giving the same seniority to a new member with active status ‘Y’ then it will, assign this seniority to new member and old member will have updated seniority with 1+.
- If we add a new member with active status ‘N’ then it will take the priority other than “1”.

In short, two active members cannot have the same priority.

Confonet

Case Monitoring System

Entry: New President/Member

**** Before changing the Active Status, Please Check the status of the current President/Member by clicking here** [President/Member Status](#)

* All Fields are Mandatory

President/Member Name:

Surname:

Designation:

Active Status:

Justice Status:

CourtId:

Seniority:

Address:

City:

State:

Continue

Enter all the information being asked by the application and then click on the “continue” tab to get the acknowledgement as shown below.

Confonet

Case Monitoring System

Entry: Member

Member Mr ram krishnan Sucessfully Added

Welcome 1

[LogOut](#)

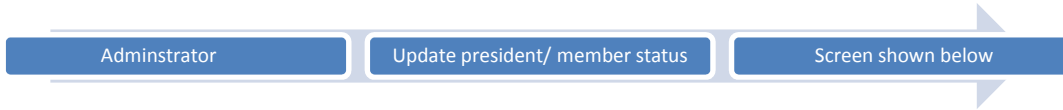
[Change Password](#)

FILING

Acknowledgement screen

Update president / member status

This module is designed to add any new information for the president or member already incorporated in the application or to change their active status.



Do all the desired modification, from the drop-down menu and then click on the “continue” tab to get the acknowledgement as shown below.

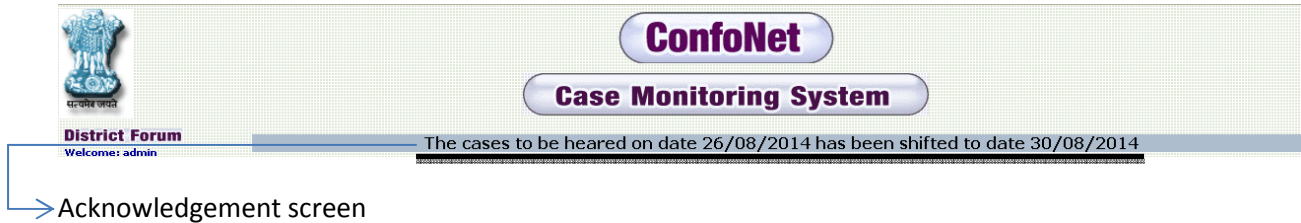
Shift / adjourn cases to new date

Here in admin user will be able to change the dates of next hearing and court number for the cases.

Changing date of next hearing

- From date: should be greater or equal then current date
- To date: new date, to which user need to shift the cases, it cannot be any holiday.

Please select the “from” and “to” date and then click on the “continue” tab to get the acknowledgment



Change court number

Select the change court No. radio button as shown below.



- From Court: current court number.
- To Court: number, you want to shift too.

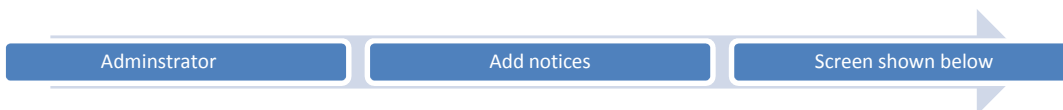
Click on continue to get the acknowledgement as shown below.

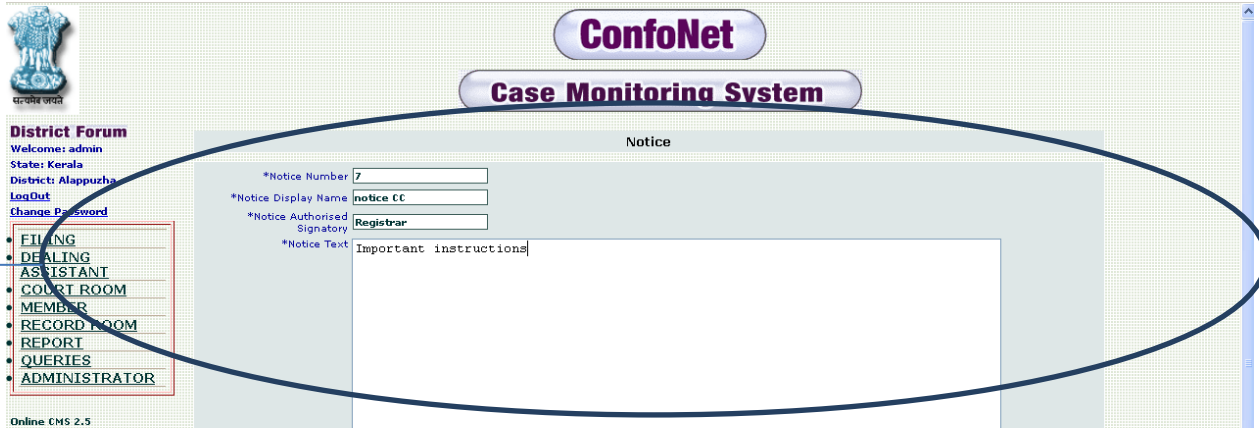


Add notices

This sub-module is provided so that admin can add a notice, which can be issued in “Issue Notice” module in “dealing assistant” module.

Enter the notice number, notice display name, notice authorized signatory and finally the text of notice as shown below.





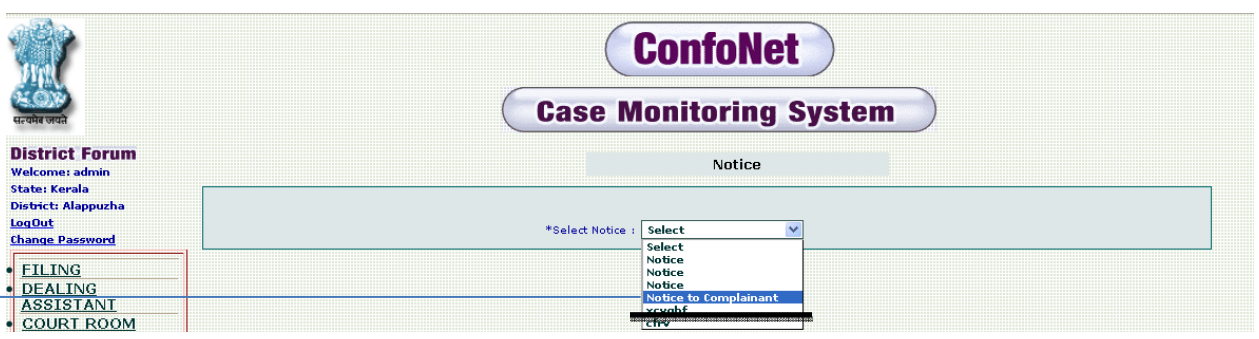
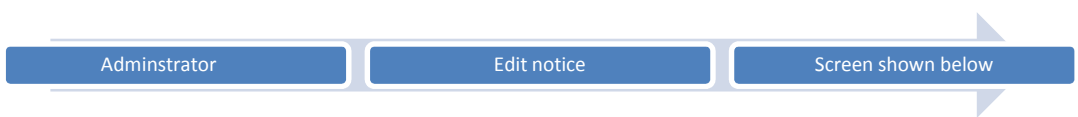
→ Please drag down to find the “continue” tab, click on it, after writing the notice and to get the acknowledgement screen as shown below.



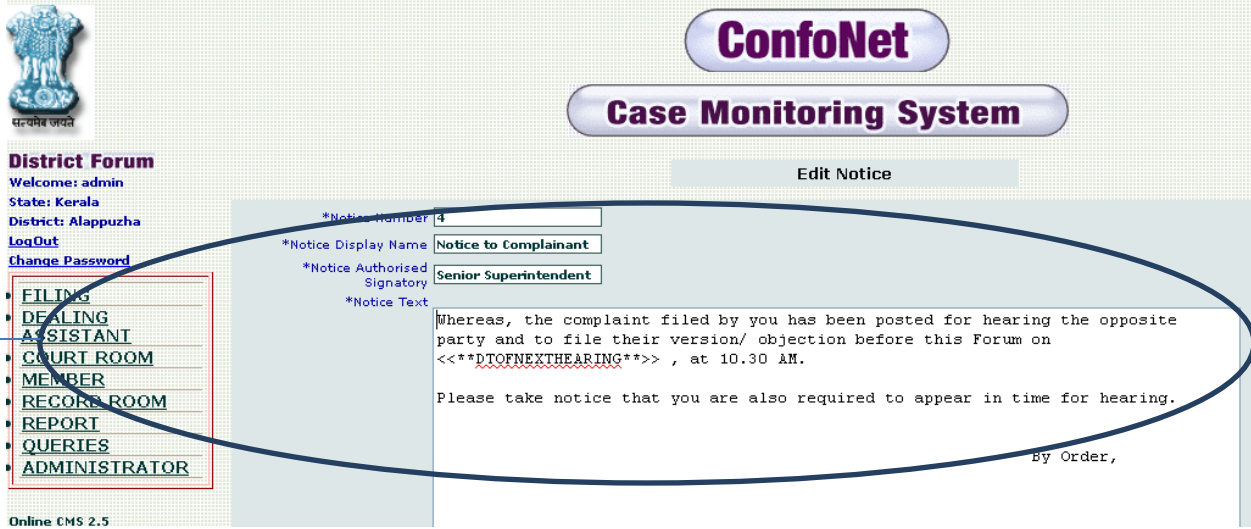
We can see this notice, whenever we are selecting notices in the “Issue notice” sub-module under the dealing assistant main module.

Edit notice

Herein admin user can edit or change the notices which are already added, and need some modification.



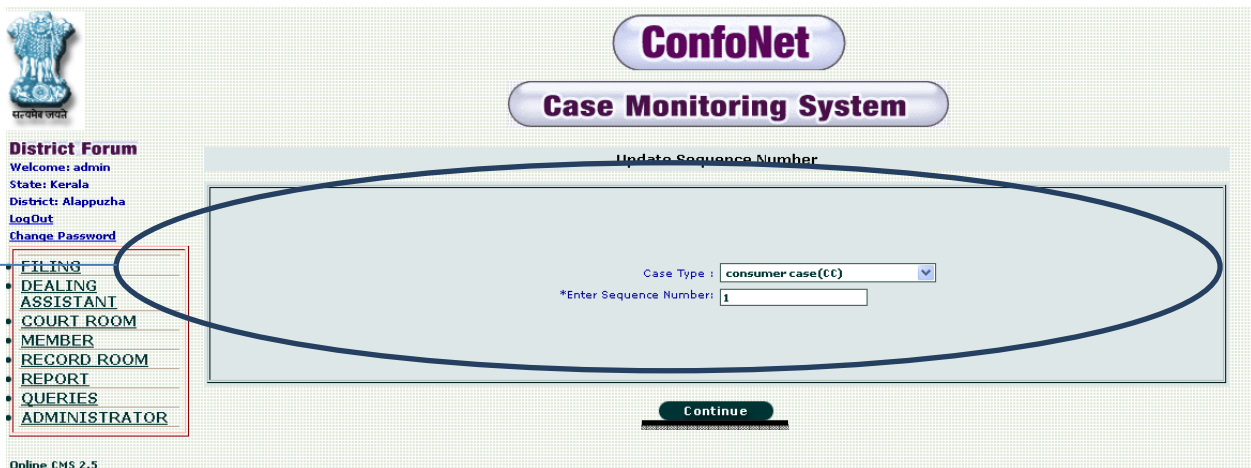
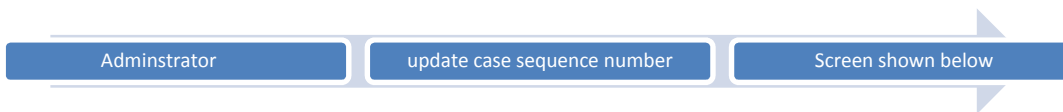
→ Please select the notice from the drop-down menu and then click on the “continue” tab for the next process as shown below.



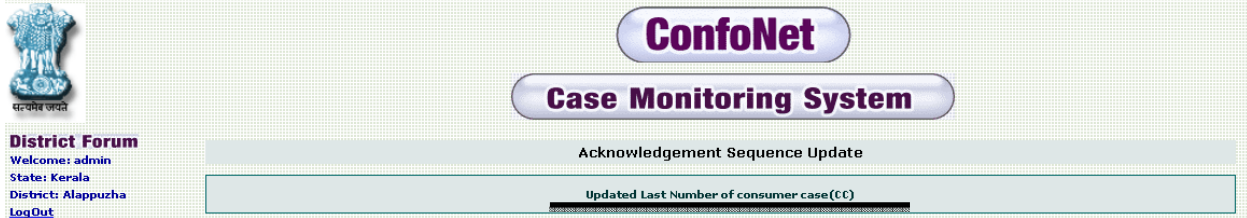
After modification in the already added notice, please drag down to access the continue tab and get the modification acknowledgement for the same.

Update case sequence number

Herein admin will update the sequence number corresponding to any case, as per the requirement. This is generally useful to generate the proper case number by application, in “scrutiny and case filing” sub-module under the “Filing” module.



Select the case number and enter the sequence number you wish to change too. Then simply click on the “continue” tab to get the acknowledgement as shown below.

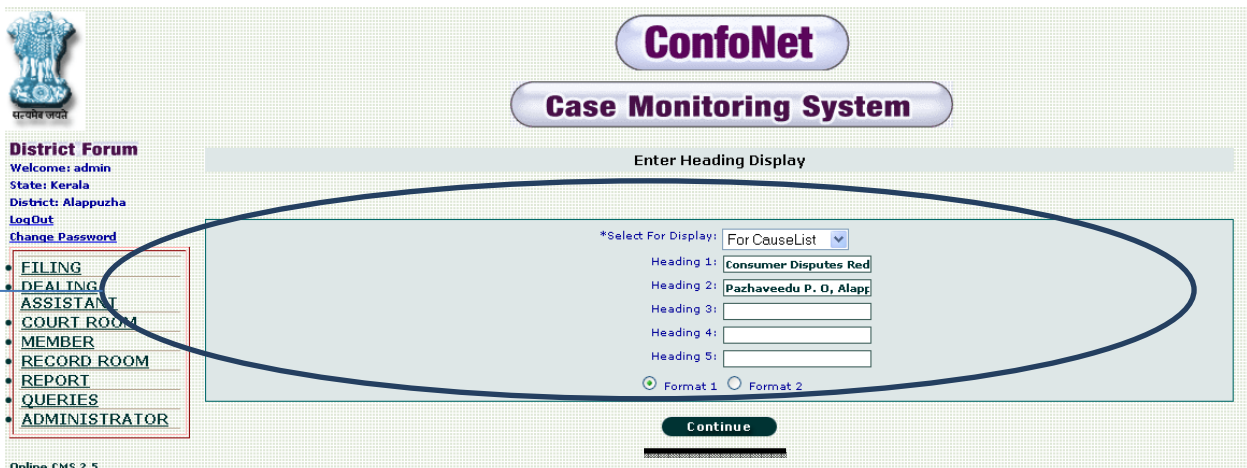


Format heading Address

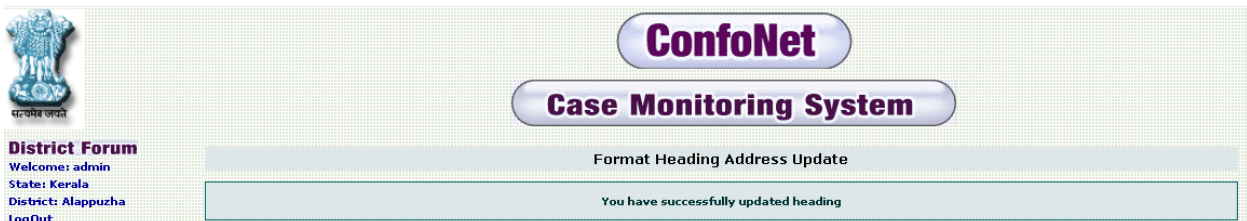
This is to give the heading display manually, as per the requirement for the following:

- For cause list
- For daily entry
- For final order
- For notice

For cause list:



Please select for display from the drop-down menu, enter the heading as per your requirement and select the format either 1 or 2 from the radio button. Now, simply click on continue to get the acknowledgement, as shown below.



Similarly, select the daily order from the drop-down menu and follow the same process as shown above.

Now, to see the headings for the “daily order “, go to “daily order entry” sub-module under the “court room” module. This will present you with the screen shown below.



Welcome 1
[LogOut](#)
[Change Password](#)

ConfoNet

Case Monitoring System

State consumer disputes Redressal Commission, Maharashtra
 Bhawani Bhawan (Gr. Floor), 31 Belvendre Road, Maharashtra

FILING
DEALING
ASSISTANT

Complaint Case No. CC/2/2011

→ Heading updated by the user.

Similarly, select the final order from the drop-down menu and follow the same process as shown above.

Now, to see the headings for the “final order”, go to “cause list / judgment entry” sub-module under the “court room” module. This will present you with the screen shown below.



Welcome 1
[LogOut](#)
[Change Password](#)

ConfoNet

Case Monitoring System

final order
 maharashtra, pune

FILING
DEALING
ASSISTANT

Complaint Case No. CC/5/2011

→ Headings updated by the user.

Similarly, do the same process for notice as well

ConfoNet

Case Monitoring System

Enter Heading Display

Select For Display: For Notice

Heading 1: State Commission Maha

Heading 2: maharashtra

Heading 3: notice

Heading 4:

Heading 5:

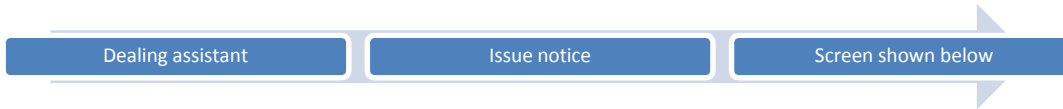
Continue

→ Enter the headings as per your requirement and then click on the continue tab to get the acknowledgement.

Format Heading Address Update

You have successfully updated heading

Now, user can see these headings in the “Issue notice” sub-module under the “dealing assistant” module. Please follow the path as shown below.



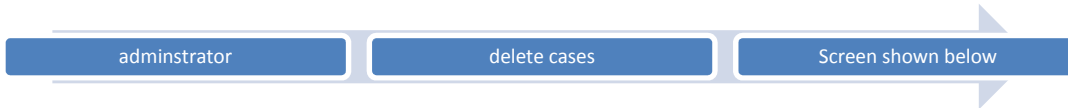
→ Please select the case number along with the notice and then click on “continue” tab for the next step as shown below.

→ Select the respondents, to whom you want to issue the notice and then click on the “continue” tab for the next step.

→ You can see these headings at the top of the notice.

Delete cases

This module is use, when there is need to delete any case from the application national server.



→ Select the case you want to delete from the drop-down menu and then click on the “continue” tab for the next step as shown below.

→ Enter the details asked by the application, reason for deletion is mandate and cannot be left blank. Click on the “continue” tab to get the acknowledgement for the same.

→ Acknowledgement screen shows the confirmation of the deletion. Note that, before this confirmation, application will create a pop-up asking the user to “Yes” or “No” before the final submission.

.....End of Document.....

